

HARYANA VIDHAN SABHA

TWELVTH REPORT

OF THE

ESTIMATES COMMITTEE

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THE BUDGET ESTIMATES

FOR

1979-80

(i) EDUĆATION DEPARTMENT (ii) IRRIGATION DEPARTMENT

Presented to the House on 20-3-80

VIDHAN SABHA SECRETARIAT, CHANDIGARH March, 1980

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COMPOSITION OF THE ESTIMATES COMMITTEE FOR THE YEAR 1979-80

Chairman

1. Shri Des Raj, M.L.A.

Members

- 2. Shri Devi Dass, M.L.A.
- 3. Chaudhri Ganga Ram, M.L.A.
- 4. Shri Jagjit Singh Pohloo, M.L.A.
- 5. Shri Lehri Singh Mehra, M.L.A.
- 6. *Smt. Shakuntala Bhagwaria, M.L.A.
- 7. *Smt. Shanti Devi. M.L.A.
- 8. Master Shiv Parshad, M.L.A.
- 9. *Sardar Tara Singh, M.L.A.

Secretariat

1. Shri Raj Krishan

Secretary

2. Shri Chander Parkash.

Under Secretary

*Sardar Tara Singh, Smt. Shanti Devi and Smt. Shakuntala Bhagwaria on their appointment as Cabinet Minister, Chief Parliamentary Secretary and Parliamentary Secretary respectively ceased to be members of the Committee w.e.f. 28.6.1979 and 31.7.1979.

The following members were elected to the Committee against the three vacancies for the remaining term of the year 1979-80 on the 26th September, 1979 :---

- 1. Shri Fateh Chand Vij, M.L.A.
- 2. Shri Jai Narain Verma, M.L.A.
- 3. Shri Ram Lal Wadhwa, M.L.A.

(iii)

INTRODUCTION

1. I, the Chairman of the Estimates Committee for the year 1979-80 having been authorised by the Committee in this behalf to present this Report on the Budget Estimates for the year 1979-80, in respect of the Education and Irrigation Departments.

2. A brief summary of recommendations/observations of the Committee is given in Appendix. This summary is not exhaustive and for full recommendations or observations of the Committee reference should be made to the main Report.

3. A brief record of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat.

4. The Committee are grateful to the representatives of the Education and Irrigation Departments who appeared before them for oral examination.

5. The Gommittee place on record their high appreciation of the whole hearted cooperation and unstinted assistance given to it by the Secretary, Haryana Vidhana Sabha and his staff working with the Estimates Committee.

DES RAJ,

CHANDIGARH I'he 26th February, 1980. CHAIRMAN,, ESTIMAT ES COMMITTEE.

S longit of the device a light of the state of the second 1. The Estimates Committee for the year 1979-80 consisting of nine 1. The Estimates Committee for the year 1979-of consisting of fifthe members was 'elected, by., the Vidhan Sabha and notified, vide Haryana Vidhan Sabha Secretariat Notification No. EC-3/79-80/31, dated, the 14th May, 1979, under Rule '230 of the Rules, of Procedure and Conduct of Business in the Haryana Legislative Assembly. and the second second mittee by the Hon'ble Speaker.

The Committee held 41 sittings at Chandigarh and 7 sittings outside Chandigarh i.e. two at New Delhi and one each at Darjeeling, Gangtok, Calcutta, Bhubaneswar and Purit States at Chandigarh i.e.

The Committee selected the following Departments with a view to scrutinise their Budget, Estimates for the year 1979-80.

- st inter a
 1. Irrigation;

 2. Industries;

 3. Transport;

4. (a) The Committee scrutinised the material relating to the Budget Estimates of the Education Department and Irrigation Department for the year 1979-80 and oratly examined the representatives of these Departments.

> The Committee also serutinised the Supplementary Estimates (b) for the year 1979-80 and presented its report to the. House accordingly.

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- The Committee also desires that the government should (c) strictly adhere to the recommendations made by ats predecessor Committee for the year 1978-79 in Para 7 of its
- Eleventh Report. The Supplementary demands should be fought before the House only in the cases of emergent requirements for the works of Public importance.

S. O. D. M. P. CONST. EDUCATION DEPARTMENT

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5. Organisation of the Department & its Subordinate Offices

Organization of the office of the Director of Public Instruction, Haryana (Headquarters-Directorate).

1 , **.** 1. Introduction

The Education Department is one of the biggest Department of the State. It is being headed by an I.A.S. Officer. In view of rapid development in various spheres of activities relating to School & College Education and enormous increase in the Number of Educational Institutions, Teachers, it has become well migh impossible for a head of department to cope with the increased rush of work. Therefore, Government have created an other post of I.A.S.: Cadre, with the designation of D.P.I. (Schools) and the incumbent of this post has been 'entrusted most of the responsibilities in the field of, school Education. These officers are assisted by Two Joint Directors, one Director State Resource Centre, Joint Director Adult Education, Five Deputy Directors, One Administrative Officer, Ten Assistant Directors, Registrar, Budget Officer and two Accounts Officers, besides the Ministerial staff.

So far as the field offices are concerned, the Principals of Governmant. Colleges Director, S.C.E.R.T., District Education Officers, State/District Libraries, are functioning under him.

2.	Headquarters Staff	70	5 10 j	- 1 - 1 -	,		1. 1. 1. 1. 1	
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The Strength 'of' the staff employed at the Directorate consists of the following :---

Sr No.	Designation	posts	
1.	Joint Director Colleges	1	Rs. 1800/2000
			Rs. 1500/1800+Rs. 200/- S.P.
-53:33	Administrative Officer	· (−1 _{1,}	Rs. 700/1300, with special pay of Rs. 200/-
2.1 - 2.1	Diřector Research, Resource Centre 1 11 (1997) (1992)	6.0	
5.	Joint Director Adult Education	on 1	1200/1900
	Deputy Director Concess.	(* 🔺 *	/100/1/00/
16. 7. .	(HES-I) (1) (1) (1) (1) (1) (1) (1) (1) (1) (1	4	Rs. $\tilde{7}_0 0 / 1200 + 100$ S.P.
8.	Asstt. Director Colleges	2	R s. 700/1600
	Asstt. Director School Cadr		
10.	Accounts Officer	<u>ُ</u> ``2`	Rs. 600/1100
" 11 . 〔	Registrar	13 (1 -	
12.	Budget Officer		
્ 13.	Superintendents	, 15	Rs. 500/850
⁻ 14.			Rs. 350/650+'75 S.P.

	<i>t</i>		
Sr	Designation	No. of	
·N0.		posts	
15	Dy Superintendent	8~	Rs. 350/650
16	Senior Auditors	5	Rs. 300/600
í17 '	Editor	[*] 1 [*]	Rs. 300/500
18.	Assistants	1.10	Rs. 225/500
19.	Senior Scale Stenographers	4	Rs. 225/500
20.	Statistical Assistants	6	Rs .225/500
21.	Junior Auditors	3	Rs. 160/400
2 2.	Drafts-man	1	Rs. 150/300
23.	Junior Scale Stenographers	14	Rs. 140/310
24.	Computors	3	Rs. 130/2 2 5
25.	Librarian	1	Rs. 125/300
26.	Steno-typists	6	Rs. 110/225+25 S.P.
27.	Clerks	124	Rs. 110/225
28.	Drivers	5	Rs. 110/180
29.	Restorers	7	Rs. 100/160
30.	Gestetner Orzerators	1	Rs. 100/160
31.	Jamadar to D.P.I.	1	Rs. 75/105
32.	Daftries	7	Rs. 75/105
33.	Peons	56	Rs. 70/95
34.	Sweepers	3	Rs. 70/95
35.	Chowkidars	2	Rs. 70/95

The ministerial staff at the Directorate is divided into 24 Branches headed by the Superintendents/Dy. Superintendents. <u>ار</u>

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ORGANISATION OF SUBORDINATE OFFICES (FIELD) В.

Rs. 700/1200 1. Distt. Education Officer

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General			
At the time of reorganisatio	į	1.10	r'-`- ?
At the time of reorganisatio	mof the	Punjab Statewi	th effect from
Ist, November, 1966, 7 posts of	the Dist	t. Education	Officers (3 in

HES Class-I & 4-HES Class-II) were allocated to the State of Haryana. In order to strengthen the Educational Administration in the field, the Status of all Class-II posts of DE O's was raised to HES Class-I of Sept. 1967. Further in order to tone up efficiency, all the DE Os were made directly responsible to the Director by abolishing the office of CE.O. Ambala in Oct., 1967. There are 11 Distt. Education, Officers for all the Distts of the State at present. Government of India have now launched a time bound programme of Adult Education. The Administrative structure, of this scheme at Headquarter and field level is shown as under.

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SET UP OF THE DIRECTORATE'

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Assistant	4	31	5	5	5	5	4	2	6	5	3	2	5	4			6	6	6	e	3	3	4	4	8								-	1		_ !
Clerks	3	3	2	4	5	5	3	2	5+2	3	1	1	8	3	1	_	4	3	4	4	2	2	, 3	3	4			_		_		_	_	17	 ,	
Others																<u> </u>																				ļ
Dy. No. 1977		12885	4858	13563	15461	10999	10983	3675	22410	15586	3144	_	7644	6564	_		169 66	10271	12408	12174	2632	11701	17098	—	27716	_			_		_	_	- 4	401 89		1
Dy. No. 1978		12509	5760	14020	14448	7874	10761	3116	24901	13655	4063		12685	11363		_	19623	18775	12256	17712	3739	10252	1067 0	7783	22053	_			_		<u> </u>	_	<u> </u>	39815		· · ·
Dy. No. 1979 May, 79	410	4845	2694	5344	6945	3499	4545	1342	938 0	6273	1802	-	5982				6465	8220	4906	10988	2138	4284	7179	2917	9815	-	-	'					2	25861	-	-

ABBREVIATIONS USED IN THE CHART

JDS (Joint Director Schools)
 JDC (Joint Director Colleges)
 ADO (Administrative Officer)
 DDC (Deputy Director Colleges)
 DDE (Deputy Director Planning)
 DDS (Deputy Director Schools)
 ADC (Assistant Director Colleges)
 Budget Officer)
 Budget Officer)
 DDS Deputy Director Schools)
 HONEF (Head of Non-Formal & Adult Education)
 AD Stat (Asstt. Director Game Core)
 ADS (State Survey Officer)
 ADS (Asstt. State Survey Officer)

• JDA (Joint Director Adult Education)

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• DDAE (Deputy Director Adult Education)

* AD (AE I & II-Asstt. Director Adult Education)

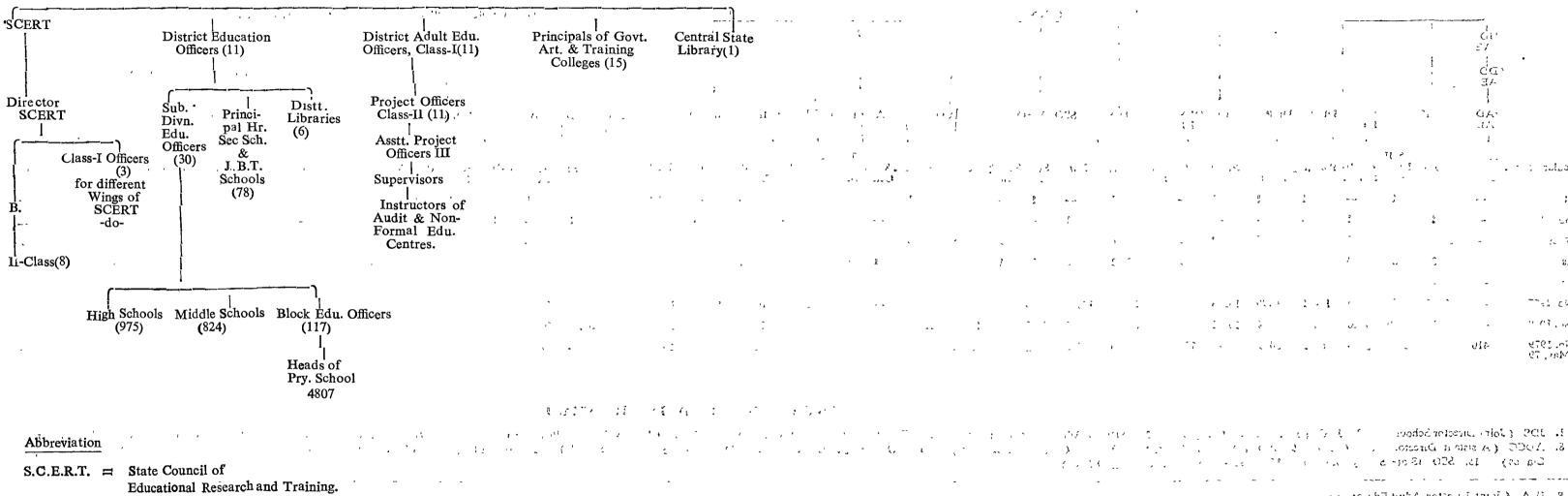


CHART OF SUB OFFICES OF THE EDUCATION DEPARTMENT

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· JIA (Just] Letter Adult Education

- * INDAR (Deputy Director Auni Education)

6. FUNCTIONS/DUTIES OF THE DISTT. EDU. OFFICERS

The Distt. Education Officer is the head of Educational Administration at Distt. Level and his duties, inter-alia include inspection. control and supervision of all educational activities right up to higher secondary level and implementation of Government educational policies in the field. He functions as the appointing and punishing authority in respect of the teachers working within the District. He is responsible to ensure that the existing facilities in the field of education are geared to maximum use and the tempo of development is maintained in keeping with the people's urges and aspirations consistent with the available resources. He is to carry out regular inspection of Higher Secondary Schools.

The District Education Officer is further required to carry out snap inspections of some middle, high/higher secondary schools to ensure that the work of inspection of schools is being performed diligently and efficiently. He is also to pay surprise visits to all categories of schools in the District with a view to check up truancy in schools.

Side by side with inspection of institutions, the District Education Officer has to keep an eye on the efficiency of his own office and that of the S.D E.O /Block Education Officers under him. For ensuring the toning up efficiency in these offices he is required to carry out regular inspection of his field offices. He is also to take follow up action on his inspection reports suggest measures for improving efficiency and removing bottlenecks. He is also to ensure that statistical data in respect of educational activities in his district is accurately compiled and maintained. Supervision of the work of Auditor is also his assignment. For this purpose he has to satisfy himself about the genuineness of the assessment of grants, etc made by the Auditor in each individual case inter-alia by keeping a close touch with the reports received from the Directorate. He acts as Drawing & Disbursing Officer in respect of pay, TA. and contingencies for his office as a whole. So far as arrears in the disposal of papers are concerned the District Education. Officer is not only to ensure that no arrears are allowed to accumulate but the periodical returns/ reports which his office has to submit are also sent regularly and punctually. Alongwith this he has also to see that the ACR.s on the work & conduct of teachers/masters and ministerial staff are written in time and placed on the relevant personal files which are maintained in his office, and the ACRs which are to be submitted Directorate are despatched to the Headquarters with to promptitude.

The District Education Officer is also responsible for the preparation of Budget Estimates in respect of his office and other offices and institutions under him. To safeguard against likely defalcations he has to conduct reasonable physical verification of cash held by the cashier, and Store and stocks being maintained

In fact, the District Education Officer is the king-pin in the educational administration in the District. For efficient and intelligent discharge of any of the abovementioned functions the District Education Officer may take the active assistance of his/her Deputy Education Officer.

The other Functions of District Education Officers are Detailed Below :

- (i) Confirmation, fixation of seniority, disciplinary matters, efficiency bar cases, Pension cases of Masters/Mistresses, Lecturers/Assistants/Clerks, Head-Clerks etc. temporary advances of G.P. Fund to Non-Gazetted Government servants, inspection of schools in the district.
- (ii) Minor/Major penalty cases of teachers borne on the district cadre appointed after 19.1.62, release of selection grade to teachers and maintenance of service records of Heads of Hr. Sec. Schools and S.D.E.O's of the District.
- (11i) Merit Scholarship to students, opening of new schools and upgrading of schools and all kinds of statistics of the district.
- (iv) Various types of grants to privately managed institutions.
- (v) To write off articles purchased out of Pupil's Funds to the extent of Rs. 500/-
- (v1) Repair of school furniture up to the extent of Rs. 1000/-per year.
- (vii) Recruitment of lecturers (School Cadre) through Employment Exchange for a period of six months.
- (viii) To promote masters/Mistresses as lecturers on seniority-cummerit basis for period of four months.
- (ix) To grant permission to teachers to appear in various Exams.
- (x) Maintenance of personal files of B.A./B. Eds. Masters/ Mistresses in the District. Besides various powers have been delegated to them as laid down in CSR Vol. I, II & P.F.R. Vol. I.
- (x1) Holding of enquiries in complaint and other cases.

7. THE FUNCTIONS OF THE SUB-DIVISIONAL EDUCATION OFFICERS

 (i) Inspection of Middle/High Schools, all powers of drawing & disbursing officers of Middle schools, writing of annual confidential reports of heads of Middle and High Schools/ Block Education Officers, Submission of efficiency bar/confirmation/seniority/selection/grade/extension/pension cases of the staff working in middle schools, complaints and enquiries of middle high schools, appointment of teachers/masters on six months basis in middle schools.

- (ii) Collection of all types of information in respect of middle high schools, Harijans Welfare Scheme, Scholarships & stipends cases of middle schools.
- (iii) Maintenance of personal files of teachers & conveying of adverse remarks to them,
- (iv) Reimbursement of medical charges not exceeding to Rs. 200/to B.E. O'S and their staff and to the teachers of the High /Middle/Primary Schools.
- (v) Sanctioning journey beyond jurisdiction in respect of Middle Schools.
- (vi) Preparation/consolidation of budget, nominal rolls and expenditure statements under various schemes relating to middle schools.
- (vii) To write off articles purchased out of pupil funds upto. Rs. 150/-
- (viii) Repair of school furniture under pupil funds rules, 1972 upto Rs. 750/-
 - (ix) To maintain cash book, Store & Stock registers and Acquittance rolls,

Besides various powers have been delegated to the Sub-Divisional Education Officers under the CSR Vol. I, III and P.F.R. Vol. 1.

Functions of the Block Education Officers-117 Posts in Rs. 300/600

The Block Education Officers are generally drawn from the cadre of Headmasters/Headmistresses and are responsible for the inspection of Primary Schools functioning under them at least once in a quarter. They are directly responsible to the Sub-Divisional Educational Officars for proper functioning of these schools in their respective jurisdiction. It is one of their main function to ensure that the staff is fully employed in the school and the available facilities are geard to maximum use. They have to report regularly any shortfalls in the sanctioned strength of the schools and also to see that in case of over-crowding the demand for more staff is communicated to the S.D.E.O. in time.

The B.E.O. is also inchrage of his own office. He is the Drawing & Disbursing Officer in respect of Primary School teachers and in consequence he has to ensure the timely sub-mission of various periodical reports and returns/to the SDEO. He has also to see that the character rolls of teachers under him are kept upto-date and their service books and leave accounts brought upto-date. He is responsible for proper maintenance of Cash Books, Store & Stock registers and acquittance rolls.

8. STATE/DISTRICT LIBRARIES

One State and Six District Libraries are functioning in Haryana.

The usefulness of a library is acknowledged on all hands. In fact it is one of the most important adjuncts of good education.

9. PRINCIPALS OF COLLEGES-15 POSTS

A Principal of a College is responsible for University Education in his college. He is head of the institution and head of the college Office, Excluding inspection, a Principal has to discharge all functions in respect of his college as in the case of DEOs and SDEOs. He is a teacher in so far as his teaching work is concerned. He is an administrator in so far as the administration/supervision/control of the college is concerned.

10. FUNCTIONS OF THE DEPARTMENT

The Department is responsible for General Education in the State The main functions are incorporated as below :---

- 1. Imparting of instructions.
- 2. Over all control of general Education in the State.
- 3. Payment of all kinds of grants to Educational Institutions Administered by private organisations.
- 4. Free and compulsory primary education & Pre-Pry. Education.
- 5. Recognition of the denominational institutions.
- 6. Affiliation of colleges.
- 7. Opening of Pry./Middle/High/Hr. Sec. Schools.
- 8. Opening of Colleges.
- 9. Upgrading of Educational Institutions.
- 10. Starting of Training Institutions and Teachers Training.
- 11. Approval of Library Books/Charts/Maps.
- 12. Payment of Scholarships and stipends to the students in Schools and Colleges including the award of freeship and stipends to the students belonging to Scheduled Castes/Tribes & Backward Classes.
- 13. Promotion of NCC/NSS Activities in the State.
- 14. Collection of Educational Statistics.
- 15. Taking over of Privately managed schools/colleges.
- 16. Grants-in-aid to Universities.
- 17. Preparation of budget estimates, maintenance of accounts & control over expenditure.
- 18. Levying of fees, fines and institution of Pupil funds in schools and colleges.
- 19. Boys Scouts & Girls Guide movement, Physical Education.
- 20. Medical inspection of students of Schools, Colleges.
- 21. Maintenance & development of State Library, Amabala & Distt. Libraries.

- 22. Non-formal and Adult Education Schemes.
- 23. Making arrangements for mid-day meals for children studying in Primary classes,
- 24. To bring about qualitative improvement in school education, organizing in service courses for teachers' to review, revise and write school books, Conducting surveys and research in the area of education and to reform the present system of Education through the newly set up State Council of Educational Research and Training at Gurgaon.

11. VOLUME OF WORK IN THE DEPARTMENT AND ITS SUB OFFICES COVERING THE PERIOD OF ESTIMATES & GIVING FOR THE PURPOSE OF COMPARISION CORRESPONDING FIGURES OF PAST 3 YEARS

Education Department is one of the biggest Department in the State and about 16% of the total revenue of the State will be spent during 1979-80.

Due to allround expansion of Education and implementation of various Plan and Non-Plan Schemes, the work of the Department has tremendously increased. A detailed report showing the work distributed amongest the Sub-offices has already been incorporated in the foregoing paras and also given as under :--

Headquarters

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SANCTIONED STRENGTH OF THE DIRECTORATE, NO. OF BRANCHES, FRESH RECEIPTS FOR LAST THREE YEARS

A) Sr. Mame of ths Post No.	1976	1977	1978
1. Superintendents	.13	13	14
2. Dy. Superintendents	7	9	8
3. L.A.	2	2	2
4. Assistants	- 94	94	102
5. Clerks	96	.96	110
6. Computors	2	2	3
7. Stat. Asstt.	2	2	3
8. Sr. Scale Steno	2	3	3
9. Jr. Scale Steno	· 10	. 10	11
10. Steno-typist	` [*] 5	5	5
11. Editor	1	1	1
12. Auditor	,5	5	5
13. Librarian	1	1	1
14. Draftsman	1	1	1
15. Driver	5	5	5
¹ 16. Restorers	· 5	7	5
B) No. of branches	21	22	22
C) Annual Fresh Receipts	2,03,294	2,52,854	2,58,023

12. EXPANSION OF EDUCATIONAL FACILITIES AT A GLANCE TO REVEAL AN INCREASED WORK LOAD IN FIELD OFFICES

No. of Institutions '

	NO.	or institution	5	
	190	56-67	1977-	78
	Govt.	Private	Govt.	Private
Colleges	8	32	14	99
Hr. Sec. Schools	7	38	77	104
High Schools	440	157	920	2 25
Middle Schools	7 04	31	738	17
Pry. Schools	4322	105	5066	75
-	No. of S	Students & Te	achers	
Colleges		29201	80238	
High/Hr. Sec.	*	99915	104064	
Middle Stage	:	246751	406945	- ·
Primary Stage		8108 06	1146298	• •
No. of teachers of all categories	2888 5	3596	46765	467 6

13. SCHEMES OR PROJECTS WHICH THE DEPARTMENT HAS UNDERTAKEN

The Department has undertaken the following major projects :---

- i) Departmental Examinations.
- ii) National Cadet Corps/National Service Scheme.
- iii) State Council of Educational Research and Training.
 - v) Adult Education.

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- v) Care School Feeding Programme.
- vi) Scholarships at various levels of Education.

A brief Survey of each of the above projects and the details of the plan Schemes are given as under :---

MAJOR PROJECTS UNDERTAKEN BY THE DEPARTMENT

(1) Examination Unit :---

The following examinations are conducted by the Examination unit of the Directorate :---

(1) J.B.T. Part I and II and Two Years integrated course examination: This examination is meant for the training of teachers for the Primary schools. B. Ed Part I and II Examination. This is meant for the training of teachers for the primary schools. This course has now been subtituted for the J.B.T. Part I and II since 1976.

- (3) O.T. (L T.C.) Examinations: This examination is meant for the language teachers for secondary schools.
- (4) Nursery teachers training course examination: This is meant for teachers specialising in the training of children of the age group 3-5.

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The relevant details about these examinations are given in the enclosed statement.

			Statement	regarding D	Statement regarding Departmental Examinations	Examinati	suo		r t	ſ	
EX Na	Name of the Examination	Month in which Number of candidates approximate Approximate expenditure Income from fees held 1976-77 77-78 78-79 on the scheme during for	Number of 1976-77	candidates a 77-78	pproximate 78-79	Approxi on the s	imate exp scheme d	enditur urmģ	e Ince	ome fro	m fees
	JBT Part I	May/June/Sept.	137	3	1	1976-77	1976-77 77-78 78-79 76-77 77-78 78-79	78-79	LL-9L	77-78	78-79
5	JBT Part II	-op	976	130	17						
ų.	Two Yrs. Iteg course	May/June	168	247	39					QUUU	1000
4	B. Ed. Part I	May/June/Sept.	1177	69	4	69048	69048 48762 205/0 61056 40000 10000	0/202	00010	4000	COODT
5.	B. Ed. Part II	op	I	927	90						
6.	0.T.	May/June/Sept/Dec. 422	c. 422	283	260						-
7.	Nursery	May/June	396	506	91			Remarks	rks		
						Item No	Item No. 1 to 6				

Item No. 1 to 6

- 1. Admission fees Rs. 18:50 for regular candidates and Rs. 20.50 for private candidates.
- 2. Admission fées Rs. 15.50 for regular candidates and Rs. 18.50 for private candidate for item No. 7.
- 3. Expenditure as shown also includes the payments of remuneration of pending bills in respect of MS exams for the year 74 & 75.

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NCC ORGANIZATION

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The organisational set up in respect of N.C.C. Scheme at the Directorate level is attached as Annexure 'A' at Page 17.

All the powers as enshrined in the N.C.C. Act, 1948 for Directors of Education are exercised by the Director of Public Instruction, Haryana. He enjoys full powers in respect of civilian staff posted to the various Battalions in the State and also functions as Controlling Officer of the budget sanctioned for this purpose by, the State Govt. The work in this respect is also 'looked after by the Joint Director Colleges and the Assistant Director, (A.D.C.C.) as per N.C.C. Act. N.C.C which was introduced in the year 1948 for imparting training in schools and colleges as governed by N.C.C. Act and rules formed by Govt. of India. It is being run jointly by the Central and State Governments with their well defined responsibilities and powers. N.C.C. training is imparted to the cadets in all the three wings of Armed Forces i. e. Army, Navyo and 'Air. The Senior Division caters to the needs of the colleges and Junior Division to schools. There are girls companies/troops in both the senior and junior Divisions. The strength of the eadets in various wings is fixed *(by the Director General, N.C.C., New Delhi.*

	Senior Division Army wing.	ر معرف الماني 9600	'.
	Junior Division Army wing.	13350	
	Senior Division Naval	200	
	Junior Division Naval	450	
	Senior Division Air	400	
	Junior Division Air	1350	
i	Senior Division Girls	1600	
	Junior Division Girls	1000	

The Central Govt. bears 50% of the expenditure on the scheme by providing (1) Regular Army Officers and Instructors for the supervision and training of cadets (ii) clothing and equipment (iii) Arms and ammunition and other equipment required for training. Besides it 50% of the camp expenditure incurred by the State Govt. is reimbursed to it by the Central Govt. The State Govt. provides funds for expenditure on civilian staff viz. Clerks, Drivers, Lascars, Peons, Chowkidars etc. in N.C.C. Battalions and payment of honorarium of N.C.C. Officers, expenditure on renting of building, expenses on telephone, office equipment, refreshment to N.C.C. cadets, washing allowance etc.

N.C.C.

The number of the Senior Divison/Junior Divison units in the

State is as under :	
Senior Division Units	
1. Infantary Battalions Boys	12
2. Infantary Battalions Girls	2
3. Air squadron	2
4, Naval Wing	1
5. Group Headquarters.	2
Ĵunioř Ďivision Trôôps	
1. Army Wing Troops Boys	138
2. Army Wing Troops Girls	io
3. Naval	5
4. Air	14
There is a provision of $\mathbf{\hat{R}}_{s}$ 52.20 26	D_{-} during the vear 1979-80

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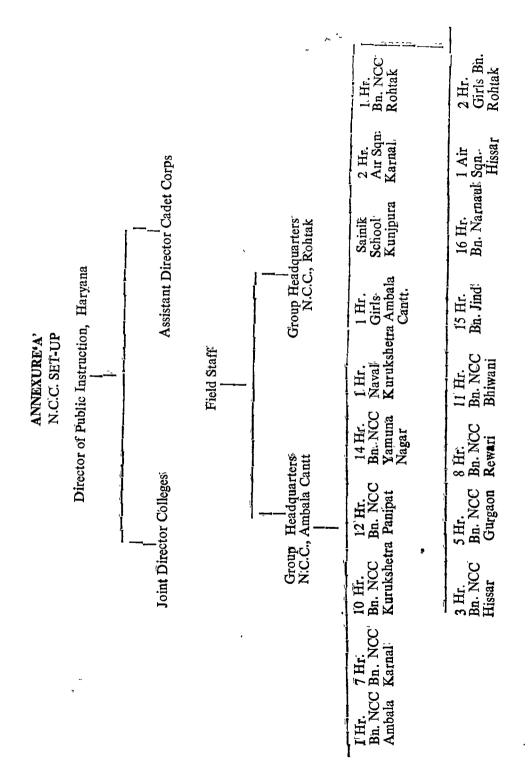
There is a provision of Rs. 52,20,260/- during the year 1979-80 under the scheme.

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NATIONAL SERVICE SCHEME

The National Service Scheme was introduced in the colleges in Haryana in the year 1970-71 with an initial strength of 4,000 volunteers. Over the years it has grown and the strength now stands at 12,000. It functions through the three universities namely, Kurukshetra University, Maharishi Dayanand University and Haryana Agriculture University to which various colleges in the State and the Teaching Deptt. of the Universities are affihated. Each College/Teaching Deptt. has predominently one unit, comprising 100 volunteers. Universities have employed Programme Co-ordinators (Whole time and part time) to look after the activities of the scheme. At the Directorate level an Officer of the rank of Assistant Director co-ordinates the functioning of the scheme under the direct supervision of the Director of Public instruction, Haryana. The State has been divided into 11 zones. The member colleges select their own Convenor and Chairmen.

To effectively guide and look after the activities of the scheme there exists a State Advisory Committee under the Chairmanship of the Education Minister, Haryana. In order to obtain cooperation and assistance from various Departments, an Inter Departmental State Committee was formulated which functions under the Chairmanship of Secretary, Education Deptt. At the University level an advisory committee looks after the activities and review them. It also sanctions necessary funds for the office establishment.

The work in National Service Scheme is so designed as to enrich the students personality, deepen their understanding of Social environments and inspire them to promote social welfare. Every college having N.S.S. unit was asked to adopt at least one village/slum area for extensive work i.e. eradication of illiteracy, slum clearance, socioeconomic work, improvement of sanitation, plantation of trees and prevention of soil erosion, preservation of Historical monuments, popularisation and construction of gobar gas plant, eradication of dowry and other social evils, rodent control, weed and pest control

The work of NSS. is classified in two broad heads (i) regular activities, which goes on in the adopted villages broadly on the subject shown in the above para and (ii) the special camping programme, which is carried out as per instructions of the Govt. of India. The work is got evaluated by the Delhi School of Social Work and other similar institutions in the country The main guide lines in this regard are issued from time to time by the Ministry of Education and Social Welfare. Govt of India. Their present compaign is "Youth for Rural Reconstruction and Afforestation." The expenditure on the scheme is proportionately borne by the Central and State Govts in the ratio of 7 : 5. Total Budget Provision for the year 1979-80 for the 12,000 students is 14.40 lacs The financial provision is according to the norm fixed by the Govt of India. The expenditure on the various items has also been enunciated by Govt. of India.

STATE COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING, HARYANA GURGAON.

During the year 1978-79, Haryana Govt. accorded sanction to the setting up of State Council of Educational Research and Training at Gurgaon by merging the State Institute of Education and State Institute of Science Education. All the posts existing in the two institutes were retained and in addition, the following posts were also sanctioned.

- 1. One post of Class I Officer in the grade of Rs. 700/1200.
- One post of Steno Typist in the grade of Rs. 110/225 plus Rs. 25/ as Special pay.

The amount sanctioned for the above posts and other contingent charges etc., for the year 1979-80 is Rs. 27,390/-

In fact, the merger of the two institutes took place when the Director was appointed in April, 1979. The scheme wise expenditure sanctioned by the Govt. for the year 1979-80 is given below :---

1.	State Institute of Education	Rs. 2,75,940/-	ł
2.	State Institute of Science Education	Rs. 1,65,050/-	
3.	Improvement of Science Education	Rs. 2,03,090/-	
4.	Extension Service Centre (Secondary)	Rs. 38,140/-	
5.	Evaluation Unit	Rs. 75,210/-	4
6.	State Council of Educational Research and Training (Additional posts).	Rs. 27,390/-	

Total Rs. 7, 84,820/-

Objectives of the newly set up State Council of Educational Research and Training.

Main Functions

- 1. To bring about qualitative improvement in School Education,
- 2. To plan and organise Inservice training courses for teachers, Heads of all categories for their professional growth.
- 3. To review, revise and write school books.
- 4. To conduct Surveys, and research in the area of education.
- 5. To develop school curriculum.
- 6. To work on reforming the present System of education.
- 7. To disseminate improved techniques and Practices in Educational institutions.

NATIONAL ADULT EDUCATION SCHEME

The Organisation under this scheme is as follows:

A. Headquarter Staff

At the apex the Director of Public Instruction is the over-all

incharge of the programme. He is assisted by a team comprising the following officers :--

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- (i) Joint Director (Adult Edu.)
- (ii) Deputy Director (Adult Edu.)
- (iii) Assistant Director (Adult Edu.) and other ancillary staff.

One state Resource Centre has also been set up. It will function as the academic wing of the organisation. One post of Director, 5 post of Research Officers and other ancullary staff has been sanctioned for this centre.

B. Field Staff.

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In the field one post of Distt. Adult Education Officer, one project officer, one post of Asstt. Project Officer and other ancillary staff have been sanctioned for each district. 10 posts of supervisors at the rate of one supervisor for 30 centres and 300 part-time instructors have been given."

The function of the administrative wing at the Directorate is to plan, organise and execute the scheme. The state Resource Centre will arrange for the training of the personnel produce new-literature and monitor and Evaluate the programme. The function of the Distt. Adult Education Officers, Project Officers and Asstt. Project Officers are supervisory administrative and co-ordinating. They have to make necessary arrangements to promote the programme and implement the scheme successfully. The supervisors have to inspect the centres contact the villagers and other agencies to ensure the smooth running of the centres. The instructors have to do the teaching work. 11 1 .

The staffing pattern follows that indicated by Government of India.

CARE SCHOOL FEEDING PROGRAMME

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Initially scheme for the free distribution of Milk to Primary Schools Children was introduced in composite Punjab in the beginning of 1962 in collaboration with philanthropic organistion of U.S.A. commonly known as CARE (Co-operative for American Relief every where). The Scheme was being operated by the Development Depart-ment up to 31st March, 1968 and from Ist April, 1968 to onward it is being implemented by the Education Department independently in 83 out of 117 Educational Blocks covering 3953 rural Primary Schools in Haryana State, Under, this, scheme Corn Soyabeen Blend, Soya Fortified Bulgur, Salad Oil, Balahar are distributed under the supervision and over-all control of the Block Education Officers concerned.

During the year 1976-77, with the help of Care Organisation 6 Regional Godowns were constructed at Centrally located places where food commodities are being stored properly. Incharge CARE Regional Godown supply the CARE commodities to the various Block Education Officers concerned. These commodities are distributed to children of Primary Schools of rural areas. Every child covered under this scheme is given 80 grams of Cereal and 7 grams of Salad Oil as daily ration. The food stuffs supplied by CARE are cooked with the help of students It contains vitamins, Minerals and amino acid to over-come mal-nutrition when served to children daily.

Besides, in order to supply Ready to eat food' to school children a Central Kitchen has also been set up at Gharaunda (Karnal). At present, it caters the need of 40 thousand children in 12 Educational Blocks and 100 grams Panjeeri is given per child per day.

The State Government is required to bear the following charges in order to implement this scheme properly :---

- 1. -Railway frieght from the Port to the places of destination in Haryana State.
- 2. Payment of Organisational Charges to CARE including the cost of CARE commodities which are dammaged or lost in the custody of the state for the reason other, than natural calamities.
- 3. Transportation charges from the Railway Station in the state to the places of storage and therefrom to the school.
- 4. Rent of stores and Regional Godowns.
- 5. Salaries to Chowkidars and Honorarium @ Rs. 10/- P.M. to each of the clerks attached to the Block Education Officer of the Blocks where the scheme is in operation,
- 5. 'Pay and allowances of the staff employed at Headquarter as well as regional Godowns 'Central Kitchen Gharaunda.
- 7. The cost of sugar, water and electricity charges of central kitchen Gharauuda.

The Entire Expenditure of items 1 to 7 on this scheme is met out of the sanctioned 'grant's provided for the purposes in the budget of the Education Department.

The details of the provision and expenditure for the last three years pertaining to Haryana State are as under :---

Year	Provision	Expenditure	Remarks
1976-77	23.86	23.86	وندے خب ہوتی ہے۔ اسے وقت وقت اور
1977-78	26.68	25:62	· · —
1 978-79 (33198	30.00 (Provisional)	·
41 [°] 3 [°] 2	i, ili,	figures subject to	reconciliation
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As the scheme is progressively increased, it is estimated that a

sum of Rs. 32,76,380/- will be required to meet the expenditure and the ٢. provision has been made accordingly.

Component of the Scheme 1.

83 Educational Blocks are covered.

- Estimates of the expenditure 2. 1979-80 *
- Period in which to be 3. completed
- 4. Progress made

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32,76,380.

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Continuing Scheme.

During the year 1978-79, 4 22 lakhs children of primary schools in rural areas have been served the commodities in the form of Mid-Day-meals. The same number of the children will be benefited in the year 1979-80.

GOVERNMENT OF INDIA NATIONAL SCHOLARSHIPS SCHEME.

Budget Provision 1979-80

Rs. 5,50,000 (N. Plan) **Rs.** 3.30,000 (Plan)

In order that no brilliant student is prevented on the ground of poverty alone from pursuing an academic career, National scholarships scheme for the award of Merit scholarships for the post-Matric Education has been introduced by the Government of India with effect from the year 1961-62. The scholarships are awarded strictly on merit on the result of Matriculation, Hr. Secondary and Degree Examinations and First Degree professional Examination for the full duration of the course. The number of fresh scholarship fixed for 1979-80 is 455.

The rates of scholarships for various courses are as under :--

		Day scholars		Residential scholars	
_ (i)	I.A./I.Sc., Pre-University course and First Year of the 3-year degree course where such course exists.	Rs.	50/- P.M.	Rs.	75/ - P.M.
(ii)	B.A./B.Sc., 1st, 2nd and 3rd year, B.A., B Sc., B.Com. Course where such exists.	Rs.	75/ , P .M .	Rs.	110/- P.M.
(iii)	M.A./B.Sc.	Rs. 1	00/- P.M.	Rs.	125/- P.M.
(iv)	Professional course (Ist degree/ diploma/B.Ed./LL.B./Agri./ M.Ed.LL.M.)	Rs.	100/- P.M.	Rs.	125/- P.M.

2. In the case of third year of B. A. (Hons.) examination after passing which a candidate has to spend only one year in M.A./M.Sc. the rate of scholarship for the 3rd year of such B.A./B.Sc./course will be the same as for M.A/M.Sc i.e. Rs. 100/- P. M. for day scholars and Rs. 125/- P.M. for residential scholars.

The students who pass the specified examination at the end of preceding academic year and secure atleast 60% marks in the relevant examination are eligible for the award of these scholarships, provided the income of their parents/guardians does not exceed the prescribed income limit of Rs. 500/- per month. At the Post-Graduate classes (M A./M. Sc) no income limit is fixed.

2. GOVT. OF INDIA SCHEME OF SCHOLARSHIPS SCHEME CHILDREN OF PRIMARY AND SECONDARY SCHOOL WORKING TEACHERS

Budget Provision

Rs. 24,000 (Non Plan)

Rs. 15,000 (Plan)

As a measure of recognition of the important service renderedby the primary and Secondary school tearchers in the country and further as a measure of indirect assistance to them a scholarship scheme for the award of scholarships to the meritorious children of such teachers to pursue University Education has been introduced with effect from the year 1961-62. The scholarships are awarded strictly on merit on the results of Matriculation, Higher Secondary and pre-University Examination The quota of fresh scholarships for the year 1979-80 allotted to the Haryana State is 12. These scholarships are awarded in the ratio of total number of applications received in each of the above examinations. The rates of scholarships for the award of scholarship for various courses are as under:—

		Day schoiars	Boarder
1.	B.A/I.Sc. Pre-University courses and First year of the 3-Year Degree course where such cour- ses exist.	Rs. 50/-P.M. R	2s.75/ -P.M.
2.	B.A /B. Sc. 2nd and 3rd Year of the 3-Year Degree where such courses exist.	Rs, 75/-P.M. Rs	s. 110/.PM.
3.	M.A./M Sc,M.Com/Ph.D.	Rs. 100/-P.M.	Rs. 125/P.M.
4.	Professional courses (Ist degree/	Rs. 100/-P.M.	Rs. 125/-P.M.
	diploma or M.Ed., LL.M./B.E/		
	B.Tech. M.B.B.S./LL-B./B.Ed.		

2. In case of the third year of B.A. (Hons.) B.Sc. (Hons.) Examination after passing which a candidate has to spend only one

one year in M.A./M.Sc. The rate of scholarship for the 3rd Year of such B.A./B.Sc. courses will be the same as for M.A./M Sc. i.e. Rs. 100/-P.M.

3. SCHEME OF STATE GOVT. OF HARYANA, EDUCA-TION DEPARTMENTS MERIT SCHOLARSHIPS IN COLLEGES FOR GENERAL UNIVERSITY EDU-CATION

Budget Provision

Rs. 4,15,020 (Non plan).

In a large number of cases brilliant students are unable to pursue higher study due to lack of financial resources. Not only does this result in their own career being blighted but it also causes loss to the community as a whole which would ultimately have profited by their services had it been possible for their talent to flourish. In order that no really brilliant student is prevented on grounds of poverty from pursuing an academic career and with a view to giving them a sense of belonging as also an active awareness of their duty to the community, the State Govt has formulated a scheme for award of Merit-cum-poverty scholarships to the poor (Ecnomically backward classes), but talented students in colleges for general university eduction for Degree, Post-Graduate and Doctorate courses.

The Merit scholarships are awarded on the basis of the results of Matriculation/Higher Secondory, Pre-University and B A/B Sc. courses in colleges to poor brilliant students on the basis of Merit. The rates of scholarships vary from Rs. 22/- to Rs. 110/-P M. There are 332 fresh scholarships for all courses under this scheme These are awarded the Directorate receipt of the recomendations/applications from the examining bodies in the State The scholarships once awarded on the basis of results of Hr-Sec., Pre-University and B.A./B.Sc are renewed annually upto the 1st degree and Post-Groduate level respectively There is one scholarship of the Value of Rs 300/- P M for Ph. D course at Jawahar Lai Nehru University, New Delhi The amount of scholarship is drawn at the Directorate level in respect of studying in Chandigarh and is remitted to the Heads of Institutions concerned through Bank draft/R.T. Rs. The amount of scholarships in respect of scholarship studying in privately managed institutions is drawn at the level of Distt Education Officers and in respect of Govt. Institutions, the Head of the Institutions concerned draws the amount.

4. AWARD OF HARYANA GOVT. SCHOLARSHIPS TO HARYANAVI STUDENTS IN SAINIK SCHOOLS

Budget Provision.

Rs. 22,60,000/-(Non Plan)

The scheme for the award of merit scholarships in Sainik schoos/Public School. Nabha was originated in the erstwhile Punjab State during the year 1961-62 so that the promising children of poor families are able to derive benefit from this education substantially. The scheme has been continued in Haryana It aims at preparing promising children for the National Defence Academy Examination. The Scholaiships are awarded to Haryanavi students for 7 academic years according to the income of their parents/guardians as detailed below.

S. No.	Rate of scholarship.	Scholarshi . 11 Sainik		In Public School Nabha (Punjab)
1.	Full	(Fees Rs. 3600/		2800/-
		Rs 500/- inthe Rs. 250 in each year	lst year and subsequent	(including) clothing)
2.	3/4	2625/-	do	2100 (including clothing)
3.	1/2	Rs 1750/-		1400/-
4.	1/4	875/-		Rs. 700/-

The number of scholarship has not been fixed as it depends upon the admission of children in Sainik schools Since number of candidates in each income group will vary from year to year, the scheme is flexible in this respect,

5. MIDDLE SCHOOL SCHOLARSHIPS

Budget Provision

Rs. 3,65,040/- (Non Plan). Rs. 60,000/-(Plan).

1014 Middle school scholarships for Boys and girls at the rate of Rs. 10/-p.m. are awarded by the Distt. Education Officers to the students on the result of Middle schools scholarships examination, held during the month of Feb/Mareh, each year. These scholarships are awarded in accordance with the order of merit on the pass list of candidates district-wise subject to the conditions that :---

- (1) Income of the parents/guardians does not exceed Rs. 6000/-P.A.
- (ii) The students joined the next class in any recognised schools of the State within a month of award.
- (in) The age of the students (boys) in case of open school scholarships does not exceed 13 years on the 31st March, of the year in which they take examination.
- (iv) Parents/guardians actually reside in rural area for the award of rural area scholarships.
- (v) The students are domicile in Haryana State.

The final award rolls for these scholarships are issued by the Distt. Education Officers concerned.

Besides the above mentioned 1014 scholarships 500[°] new scholarships will be awarded during the year 1979-80 under the Plan scheme,

it will be the

6. HIGH SCHOOL SCHOLARSHIPS (MERIT)

Budget Provision

Rs. 2,40,480/ (Non Plan).

Rs. 1,55,000/-(Plan)

Haryanan State awards High school Merit scholarships every year to poor brilliant boys and girls students in order of merit on the basis of Middle standard examination conducted by the Haryana Education Board. During the year 1979-80, 668 fresh scholarships under the Non Plan scheme and 850 scholarships under the plan scheme will be awarded in the IXth class, besides the renewal of 668 scholarship after IXth class at the rate of Rs 15/-P M The annual income of the parents/guardians should not exceed Rs. 500/-P.M.

The students should be domiciled in Haryana State.

7. TEACHNG OF TELGU LANGUAGE AS THIRD LANGUAGE AT MIDDLE LEVEL SCHOLARSHIPS IN SECONDARY SCHOOLS.

Budget Provision

Rs 37,440/-(Non Plan).

Under the scheme of introduction of Telgu Ianguage the Haryana Govt. has provided scholarships at the rate of Rs 10/-P.M. per student to the students standing First, Second and Third positon in Tolgu language in the quarterly examination at the schools The scholarships awarded to students in VIIth and VIIIth classes studying Telgu language. 153 scholarships are awarded in each class.

8. AWARD OF SCHOLARSHIPS TO THE STUDENTS STUDY-ING SANSKRIT IN HIGH/HIGHER SECONDARY SCHOOLS.

Budget Provision.

Rs 6000/-(Plan)

Scholarships of the value of Rs. 10/-P.M. each are awarded to the students studying Sanshit as one of the elective subjects in IXth, Xth, and Xlth classes, in order to popularise the study of Sanskrit in the schools. The Govt. of India, Ministry of Educ. tion, originated the scheme in composite Punjab State with 50 scholarships during the year 1963-64. 20, out of 50 scholarships have come to the share of Haryana after re-organisation. The requisite amount is at first provided in the State Budget and later on the actual expenditure is re-imbursed by the Govt. of India on cent per cent basis.

9. NATIONAL SCHOLARSHIPS SCHEME FOR THE TALENTED CHILDREN FROM THE RURAL AREAS AT SECONDARY STAGE.

Budget provision

Rs. 2,73,070/-(Non Plan)

In order to provide scholarships at the Secondary stage to the talented students hailing from rural areas and also to envolve a place-

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ment programme in the sense of securing admission in selected good schools, the Govt of India, launched a National Scholarships scheme from the year 1971-72 Under this scheme 6 scholarships per community Development Block are required to be awarded and these scholarships are tenable for 3 years i.e. from 9th to 11th classes. These scholarships are awarded on the basis of Middle school examinations conducted by the Deptt.

The scholarships once awarded continue on year to year basis subject to the conditions laid down under the scheme

According to the decision of Govt of India, the expenditure equal to the amount spent on this scheme in the year 1973-74 will be the responsibility of the State Govt. and the additional amount, if any, incurred will be reimbursed by the Govt. of India Ministry of Education and Social Welfare.

10. GOVT. OF INDIA MERIT SCHOLARSHIPS IN RESIDEN-TIAL SCHOOLS

Budget Provision.

Rs. 1330/- (Non Plan).

Just to discover potential talent and intelligence, the Govt. of India have formulated a scheme for the award of Merit scholarships to the students of age-group 11-12 years in the residential schools. The State Govt is desired to incur expenditure for the payment of T.A. to the candidates, remuneration to paper setters, translators examiners etc. and also cost of printing of question papers under the scheme.

GOVT. OF INDIA NATIONAL LOAN SCHOLARSHIP SCHEME

Budget Provision 1979-80

Rs. 4,10,000/- (: Plan)

Though a large number of scholarships and fellowships have been instituted in recent years but they still do not measu e upto the problem of higher education. In order to provide financial assistance to needy and meritorious students for the completion of their education and to provide an incentive to brilliant students to take up teaching as a profession, a scheme for the award of loan scholarships has been introduced by the Govt of India with effect from 1963-64. The loan scholarships are available for studies in India in a day time recognised institutions for all recognised full time courses of educations and training after Matriculation/Higher Sec., Pre-University Pre-Medical, Pre-Engineering, Intermediate, M.B.B.S, Part I, part II, First Degree and Master Degrees' Examinations conducted by the Board of Education or a University or a recognised Education authority.

The scholarships are open to the Nationals of India and only those students who pass any specified examination with at least 50%marks provided the income of their parents/guardians does not exceed Rs 6000/- per annum, and the scholars are not in receipt of any scholarship or stipend, the value of which is more than half the value of loan scholarship and are not in full time employment. The value of scholarships is given below :—

		Day scholar	Hostel residents
(a)	Pre-University, Pre-Professional, Intermediate, BA/B.Sc., B. Com., and equivalent Examination.	480/- PA	720/ - P.A.
(b)	Diploma course in Engineering, Technology and other professional courses.	480/- P .A.	720/-P.A.
(c)	First Degree course in Agriculture, Engineering, Technology, Medi- cine, and Veterinary Science.	720/Þ.A.	960/-P.A.
(d)	First Degree professional courses in subject other than Agriculture, Engineering, Technology and medicine.	480/-P.A.	720,'-P.A.
(e)	M.A., M Sc M Com. and equi- valant Examinations.	720/-P.A.	960/-P A.
(f)	Post-graduate courses in Engi- neering Technology, and Medicine.	960/-P A.	1150/-P A.
(g)	Post-Graduate Degree/Diploma courses, non-technical subjects or in professional subjects other than agriculture, Engineering, Techno- logy, and Medicine.	720/-P A.	960/-P.A.
(h)	Ph. D./D. Sc. and M. Phil in sub- jects other than Engineering, Technology and Medicine.	1200/-P.A.	1500/-P.A.
(i)	Ph. D./D Sc. in Engineering, Technology and Medicines and M.M.D./MS. in Medicine.	1000/-P.A.	1500/-P.A.

Only those candidates are considered Hostel residents who reside in a recognised hostel, or due to non-availability of accommodation in hostel, in the rented accommodation, but not with the parents/guardians etc. without paying rent, others are deemed day scholars.

The scholarships once awarded at the under-graduate stage will be tenable from the start of the Post-Matriculation study to the completion of the study. The students are required to execute the Agreement bonds, regarding the repayment of loans The repayment will start one year after the scholar has began to earn an income which term shall not include paid practical training or three years after the termination of scholarship which ever is earlier. The repayment of loan is to be made by monthly instalments on the following basis :---

- (i) 1/10th of income or not less than Rs. 25/- if it is less than Rs. 300/- P.M. In case of scholars who do not earn an income during any period after the repayment has fallen due, the rate of recovery for such period shall be Rs. 25/-P.M.
- (ii) 1/8th of the Income if it is between Rs. 300/- P.M. to Rs. 500/- P.M.
- (iii) 1/6th of Income if it exceeds Rs. 500/- P.M.

All loans given under the scheme are interest free but it is however, charged at 10% in respect of default in payment of any instalment.

The scholars joining the teaching profession after the completion of their studies are exempted from the payment of loan. In their case, the loan is reduced by 1/10th of their original loan for every complete year of service put in as a teacher in a recognised institution until the entire amount is wiped out. The loan scholarships are awarded to a limited number of students, structly on merit basis on aggregate marks in accordance with quota of scholorships fixed by the Govt of India. The No. of scholarships to be awarded during the year 1979-80 has not been communicated to the Department so far, by the Govt. of India.

(1) PROMOTION OF EDUCATION AMONGST STUDENTS OF HARYANA DOMICILE BELONGING TO APPROVED SCHE-DULED CASTES AND BACKWARD CLASSES STATE HARIJAN (EDUCATIONAL) WELFARE SCHEME.

Plan	2.00 Lac.
Non-Plan	41.00 Lac.
Total Rs.	43.00 Lac.

In order to Promote Education amongst students of Haryana Domicile belonging to approved Scheduled Castes and other Backward Classes studying in Govt. as well as recognised/affiliated Privately managed schools/colleges, the State Govt has introduced a scheme named as State Harijan (Educational) Welfare Scheme. Under this scheme the following concessions are admissible subject to means test, prescribed in the scheme.

School Stage

Budget Provision

(i) Scheduled Caste and other Backward classes students are not charged any tuition fee including (Science fee, if any) at school stage where the compulsory free Education has not been introduced.

- (ii) The above category of students will be awarded stipend in IX, X, and XIth classes in schools at the rate of Rs. 16/per mensum.
- (11) The admission fee for Haryana School Education Board and other examining body is reimbursable to the students taking a particular examination viz. Middle School examination Matriculation/Hr. Secondary.

The examination fee is payable only once for the above examinations.

College Stage

At College Stage, the following concessions are available to the students belonging to other backward classes only subject to means test prescribed in the scheme.

- (i) The students belonging to Backward classes are not charged tuition iee (including Science fee if any) at college stage/ University Stage.
- (11) These students are reimbursed their admission fee of University Examinations.
- (iii) The students belonging to backward classes are awarded stipends at the following rates :---

Pre-University Class B.A., B. Sc./Inter grated education course and B Sc. Honours Schools Course.	Rs. 30/- per mensem
Pre-Engineering, Pre-Med. and Pre-Agri. Course.	Rs 40 ₁ - per mensem
M.A/M. Sc. and M.Sc. Honours School Course,	R s. 50/- —do—
B.T./B.Ed.	Rs 40/ do
M.Ed	Rs. 50/do
Haryanavi students from scheduled castes and other backward classes (School stage) reading	

other backward classes (School stage) reading in 9th 10th and 11th classes of Kasturba Balika Ashram and other Backward Classes of Senior Course at Harijan Udyoghala Delhi.

Rs. 70/- ---do---

(2) The Govt. institutions do not charge any tuition fee from such students. The recognised privately managed institutions also don't charge any tuition fee, including Science fee in any, from such students but they receive grant-in-aid in lieu of freeship.

All the students belonging to backward classes who do not receive any benefit under the Govt. of India Post Matric Scholarship Scheme are admitted as free scholar in Govt. Technical institutions in the courses Prescribed in the scheme and are awarded stipends at the rate of Rs. 25/-per mensem They are also allowed terund of Examination fee, if any once for each examinations. RS MINS (W H ()

The other backward classes students pursuing the training Professional courses mentioned in the scheme are exempted from the pay-ment of their tuition fees and allowed refund of Department/University examination fees only once for each examination. They are also entitled to stipends at the prescribed rates varying from Rs 15 to 25 per mensem. Such students pursuing training Professional Courses in non-Goyt. institutions, are reimpursed their tution fee in full.

All the concessions, under this scheme are allowed to such students who get 33% pass marks in their preceeding annual examinations.

(a) The Scheduled Caste students whose parents/guardians annual income excluding Hill Compensatory allowance is 'Rs' 4200/- or above will not be entitled to educational concession under the scheme at the s hool stage except tuition fee C C' HITT ~ ?

(b) The socially backward classes students' whose parents/ guardians income exceeds, Rs. 4200/- per, annum are not entitled to any concession under this scheme. 51 1 (), 11.

(c) Scheduled Caste children of Gazetted Officers or income Tax payers will not be eligible for any concession under this scheme even beyond the High/Higher Secondary Stage,

Under this scheme applications are invited on the prescribed form from the students Concerned through their Head of the Institutions concerned.

Number of Scholarships is not fixed under this scheme. It is however, estimated that about 18000 students are likely to be benefited during the year 1979-80.

(2) MERIT SCHOLARSHIPS FOR HARIJAN GIRLS STUDYING IN SCHOOLS,

The Harijan girl' students, studying in IX, X and XIth classes are given Merit Scholarship on the basis of Middle School Examination conducted by the Harvana School Education Board at the rates given below ;---- la l'el marchiels

TX Class Rs. 20/- Per mensem '

Se.

X Class

Rs. 25/- ---do--

Rs. 30/- ____do2____ 'XI 'Class

'The Merit List is prepared by the Board of School Education, Haryana. 'The number of such Scholarships in each class is five in every District. Thus the total No. of Scholarships under this Scheme comes to 165. A sum of Rs. 45000/- is likely to be incurred during the year 1979-80.

3. GOVT. OF INDIA POST-MATRIC SCHOLARSHIPS TO SCHE-DULED CASTE/SCHEDULED TRIBES.

Budget provision

Rs. 37 lacs. (Non Plan)

1979-80

Rs. 5 lacs. (Plan)

The scheme of Post-Matric scholarships to the scheduled castes/ and the scheduled tribes for studies in India has been sponsored by the Govt. of India with a view to provide financial assistance to the scheduled castes and scheduled tribes students studying at Post-Matriculation or Post-Secondary stage so as to enable them to complete their education. The rules and regulations of this scheme are framed by the Govt. of India. The scholarships under this scheme are awarded by the State Govt. to Haryanavi scheduled castes students studying at post-Matric stage. These are tenable for general education and other professional courses. The rates of scholarships vary from Rs 40/- to Rs. 200/- P.M. The eligible candidates are granted scholarships provided their parents/guardians income does not exceed Rs. 750/- P.M.

The total amount of budget is provided in the State Budget in the first instance The expenditure over and above the committed expenditure is reimbursed to the State Govt. by the Govt. of India. The committed expenditure is to the tune of Rs. 37.00 lacs.

4. SCHEME OF POST-MATRIC SCHOLARSHIPS TO LOWER INCOME GROUPS STUDENTS FOR STUDIES IN INDIA.

Budget Provision 1979-80

Rs. 1,25,000/- (Non Plan)

The scheme of Post-Matric scholarships to scheduled castes/ scheduled tribes, Denotified Nomedic, Semi Nomedic tribes and lower income group students has been framed by the Govt. of India in order to provide financial assistance to the scheduled castes, scheduled tribes, Denotified Nomedio, Semi-Nomedio tribes and lower income group students so as to enable them to complete their education. These scholarships are given for the study of all recognised post-Matriculation courses in the recognised institutions on the basis of the poverty test within the limited available funds. These are awarded at Directorate level and the amount is sent to the Heads of the Institutions through Bank drafts. The rates of scholarships raise from Rs. 27/- to Rs. 75/- P.M.

Besides the scholars are prid enrolment/registration, tuition, games, union, library, magzine, Medical Examination and other fees compulsorily pryable by the scholar to the institution or university-Board in addition studies, Tour charges and thesis/typing/printing charges.

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3. AWARD OF PRE-MATRIC AND POST-MATRIC SCHOLAR-SHIPS TO THE CHILDREN OF THESE ENGAGED IN UNC-LEAN OCCUPATION i. e. SCAVENGING OF DRY LATRINES TANNING AND FLAYING.

Budget Provision

Rs. 15000/- (Plan) (Post-Matric)

Rs. 72,500 (Plan) (Pre-Matric)

The Govt. of India started the Central sponsored scheme cited above from the year 1977-78 in order to arrest drop-outs amongst the children of Scavengers of dry Latrines, flayers and Tanners studying in Classes 6th to 10th and above. A sum of Rs. 72,500 for Pre-Matric scholarships and Rs. 15,000/- for the award of Post-Matric scholarships. These are centrally sponsored schemes.

	State Plan and	I Centrall,	ySponsored So	State Plan and CentrallySponsored Schemes 1979-80
Sr. Name of the No. Scheme	Details of the Scheme	Estima- ted Expen diture (Rs in lakhs)	Estima- Period with- ted Expen- in which a diture (Rs. likely to be in lakhs) completed	- Expected Yield Unit
1 2	3	4	5	$6(a)$ $(b)^{-6}(b)^{-6}(c)$ x_{1} 7 $(c)^{-2}$
Elementary Education	(0)			
' 1, Pre-Primary Edu.	To provide pre-school education to children in age-group 3-6 years in beliveron and the factor of the school of th	1.32	1.32 One year	(i) Balwaries/Home work No. 10 Govt, sanction is classes to be opened.
	HALWARDEN THIN OF ACTUCATION DEPTIT, and HALWARDE Child Welfare Council, Super- vised Home work classes are also attached to these balwaries where guid- ance is provided to the children belong- ing to first generation to do their Home Word.			(ii) Supervised Home No 49 work classes run by
2. Expansion of facilities]	ollittes]			ι τι χ
(i) Classes I-V (Full time)	To provide facilities for imparting formal education to the children in age group 6-11 years,]	One year (ovision må 979-80. Ti l enrolmer
				from 1:40 to 1:45
(ii) Classes VI. VIII	To provide schooling facilities to the children in age group 11-14 years,	66 01	One year	(i) Chuldren to be en- Lakh 0.26 114 Primary schools of rolled in classes have been upgraded to child a chard end of the school
				s to NG. 150

1 2	3	4	5	6(a)	6(b 6(c)	7		ſ
(g) Non formal E	(g) Non formal Education (Part time)							
(i) Classes I-V	To provide facilities for imparting educa- tion through non-formal stream to drop- outs in age group 9-14 and 14-17 and	15,69 16,81	Do	(i) Children to be covered	Lakh 0.50	Sarction is from Govt.	awaited	
	gurls(Harijans/weaker sections in the age group 6-11 and 11-14.			(ii) Children to be covered	Lakh 0 12			
3. Incentives								
 (i) Free books & stationery 	To'encourage children belonging to poorer sections	3.00	Do	(i) Children to be supplied writing material	Lakh 0.60	Do		
(11) Uniforms	Scheduled castes and girls to receive elementary	7.87		(ii) Girls to be supplied uniforms	Lakh 0 26			
(111) Attéridance scholatships	education, incéntives in the form öffree books and stationery, uniforms and attendance 'scholarship's have 'been proposed to be offered to them.	6 00		 (iii) Attendance prizes t girls students (a) Rs. 50/- each p a. 	Lakh 0.12			35
(1V) Book Banks	To strengthen the books banks already set up.	5.00	D_0	(i) Book banks to be strengthened	No. 5866	Do		
(v) Scholarships (Middle)	To encourage the poor brilliant students.	60 Q	Do	Scholarships to be created	No. 500 5	Sanction has been ceived, The scheme being implemented,	been re- scheme is mented.	
4. Construction of Buildings	To construct class rooms for additional encolment especially in Rural and hack-	52 00	One year	Construction of				
	ward areas. Besides new buildings would be put in at places where the old			(i) New class rooms	No. 250 S	No. 250 Sanction is awaited	ited	
	ones have been damaged and become unsafe due to unprecedented floods dure			(ii) Addclass rooms	No. 60	Irom Govi.		
	ing 1977-78 and 1978-79. It is also pro- posed to acquire rented buildings.		1	(iii) Acquisition/construc- tion of Pry. School buildngs.	-No. 20	,	1	

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1 2	3	4	5	6(a)	6(b) 6(c) 7
5. Ashram Schools		þ	1	I	1 1
6. Qualitative Improvement	ement				
(1) Socially useful To introduc productive/in experience	(i) Socially useful To introduce socially useful productive productive/in experience in schools so as to make the	7.73	Do	(i) Primary Schools to be supplied raw material	No. 2000 Do
Fry. & Middle education Schools	education more purposeful.			(ii) Middle Schools to be supplied raw material	No, 797
(11) Preparation/ production of text books	To improve upon the production, print- ing and distribution of text books	2,50	Ďo	Text books bureau to be set up	No. 1 Proposal under exami- nation.
(iii) Assistance to Non-Govt, Schools	To assist financially voluntary organisa- tions running elementary institutions to undertake developmental activities in their institutions	1 00	Do	Grant in aid to eligible voluntary organisations	No. 157 Sanction received. scheme is being im- plemented.
7, Other Programmes	10				
(i) Direction & Administration	Direction & To strengthen educational administra- Administration tion at Headquarter & Distit level etc, with additional staff.	14.22	14.22 One year	Posts to be created at Headquarter and Distt, level.	No. 244 Financial sanction is awaited from Govt.
(ii) Publicity enrol- ment drive	 (ii) Publicity enrol• To use the mass media for creating en- ment drive vironments for parents of non-attending children to send their children to schools. 	1 25	Do	To engage films Radio & televisions etc.	1 100
, Total Elementary Education	ry Education	201.00	r í		
SECONDARY EDUCATION	NOILEC				
1, Expansion of facilities	ties			•	
(i) Institutional (Classes IX to X	To expand facilities for imparting educa- tion to children of age-group 14-17 years.	34 15	Å	(1) Children to be en- rolled	Lakii 0.22 ya acuous (o vuous & 10 Pry. Schools)

1 2	3	4	\$	6(a)	(Q)	6(c)	<u> </u>	۲
IX to XI)				(11) Middle Schools to be No. uperaded	to be	1	90 have been upgraded to	10
 (ii) Expansion of Lubrary factiliti- es in secon- dary schools. 	ı of To bring about improvements in fibrary ciliti- service in secondary schools 1-		0.32 Do	Pos		No. 10	uigu standard. Furanciaf sanction is yet awaited from Govt,	
2. Implementation of 10+2 pattern	L · H	. 22,50 he	50 Do	and a	•] .[Financíal sanction is	c).
 Yocationaliz- ation of 10+2 pattern 	, students,	.'1	, I				yet awaited itom Govt.	
4. Incentives								
(i) Books & Stationery	To encourage girls to receive education	4 00 0	Ône year	Ťo provide Ĥooks & stationery to girls students (a) @ 20/4 p.a. each.	Lakh	0. 20	Financial sanction is yet awaited from Govt.	. 37
(ii) Book Banks	s To strengthen the book-banks already set up.	6 00	Do	Book banks to be strengthened.	No.	1276	Do'	
(11) Scholarships (Secondary)	s To encourage poor brilliant students to receive education, merit scholarships are proposed to be awarded.	1.53	Do	Scholarships to be created.	No.	850	Do	
5. Construction of buildings	To construct new buildings and Class rooms which are in dilapidated conditions and have become unsafe	39.50	Ď	(1) New school buildings to be constructed. [No.	4	Govt. sănction has been received.	
	tecedented floods.			(II) Extension of existing school buildings (Class	Ņo.	195	The scheme is being implemented through	
(i) Assistance to Non-	To keep financ.ally the voluntary or- ganisitions encaged in the field of	2.00		rooms) rooms)			PWD B&R Haryana.	
Govt. Schools -	education for the development of th institutions.		Dô	Ĝrant in aid to volun- tary organisation inclué-			Govt. sanction has been received. The	

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, <u>,</u> , <u>,</u>	is being im.		sanctron has received and is being im- ted,	has been partially, the is being im- d.	Proposal is under exa- mination.	The proposal is under examiration,			•	-Govt. sanction for the inclusion of the amount in -SNE -has - been
() ()	scheme is plemented.		Govt. been scheme plement	Sarction has receiveo partially, scheme is being plemented,		The proposa examiration,				
(q))	~		5000	1200	2000	~				,
		•	 Ž	oN	No	, No.				No N
6(a)	ing Sanskrit Pathshalas		Teachers to be given in service training	þo	Do (in work experience)	SCERT to be set up				EGrant in aid Do
4 5			Do	Ф	Do	One year	r	ſ		Do,
	110 00		8.01	3,15	4.34	4	20 00			20 00 200 00
1 f 2 3.	Total Secondary Education	TEACHER'S EDUCATION Elementary stage	 (i) In service To keep teachers abreast of the latest training to development-in-padagogy in service "Pry, teachers training is imparted to them, Secondary Stage 	(i) Inservice trg. LM. of secondary teachers.	 (ii) Socially pro- To impart inservice training to teachers ductive work in work experience. 	 (III) Amalgama- To set up state counsil of research and tion of taining by amalgamating state Insti- SIE/SISc tute of Education and Source Institute (SCERT) of NCERT. A Monthly Journal'is alls being published for the benefit of teachers community 	Total Teachers Education	UNIVERSITY EDUCATION	1. Assistance to Universities	 (4) Kurukshetra To-give financial assistance to (b) MD Univer- Universities to undertake developmental

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	7 received first quarterly grant to Kuru. Uni. & M.D. Uni. have been released.	Govt. sanction for the inclusion of the amount in SNE has been re- ceived and sanction for the creation of staff is awarted.	Govt. sanction has been received. The Scheme is being imple- mented through PWD	book Haryana. Govt. sanction for Rs. 10 lacs has been received and the scheme is being implemented.	: sanction f on of the ar	tue scheme is being implemented.	Govt. sanction is awaited.	The Goyt of India has decided to transfer the control of this
	9(C)	30	7 7				100 (15 a	119 I 19 I
100	600	I No.	No. cted No.				No. No.	No.
(6/9)		Lecturers to be appointed	(i) New college/Hostel buildings to be constructed(ii) Completion of college buildings	Matching grants to Govt./Non-Govt Colleges to avail UGC assistance	Development grant to Non-Govt. Colleges	Scholarships to be created	(i) Degree level(ii) Post Graduate level	Assistance to Regd. planning forums in colleges & universities.
2		å	Do	Å	Do	ne_year		Do
4		- 4.25 -	20 00	20.00	34.50 -	0.74 One_year		0.51
3	s To provide add tronal stock for interest	Ing new subjects/classes in Govt.colleges and to improve college education quali- tatively,	 College/Hostel (ii) Extension of existing college buildings Douldings ings (iii) Residential block etc. 	To provide funds for receiving matching grants from UGC under various deve- lopmental projects like strengthening of (i) Libraries (ii) Science Laboratories (ii) Extension of buildings etc.	To give financial assistance to voluntary organisation running colleges in the State.	To give scholarships to poor brilliant students to persue higher education.	Ē	to equeste the students about the benefits of planning and through them the general masses.
1 2	2. Govt. Colleges) C	o. College/Hostel buildings	4. UGC Scheme	5. Assistance to Non-Govt. Colleges	6. Scholarships (Colleges)	7 Planning	Forums,

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1 2	3		4	5 6(a)		(q)9	6(c)	ŕ i
Total	Total University Education	300.00	r R	-			scheme to 1-4-79.	scheme to U.G.C. w.e.f. 1-4-79.
ADULT EDUCATION 1. Adult To Education vid the the abo	NUCATION To organise a large intensive and state vide programme of Adult Education to interate illiterate people so as to increase their awareness about themselves and about the social realities around them.	37.00 7 00 (Rural librar-	Do	(i) Adults to be covered(ii) Centres to be set up	No. No.	53400 1780	Financial sanction awaited.	sanction is
- Total	Total Adult Education	44 00	•					
PHYSICAL El 1. Scouting & Guiding	PHYSICAL EDUCATION & SPORTS 1. Scouting & To give financial assistance to Bharat Guiding Scouts & guides association for start- ing new units	0.50	Do	ì	ł	I	Õ	
Total	Total Physical Education	0 50						
2. Other Programme	togramme							•
DIRECTION ADI For Directorate	DIRECTION ADMN. & SUPERVISION For Directorate To strengthen educational ladministration 1.63 for implementation and evaluation of Plan Schemes	1.63	Do	1	1	1	Do	•
Total	Total other Programmes	1.63						
PART-B ART	PART-B ART & CULTURE	3.20	Ď	Library to be set up	No. 1		Do	
Total Art &	60	3.20						
Grand Total	- Education	680.33						

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			41			
(Rupes in Lakhs)	7	Continuing scheme for imparting education in telugu language to students	ed for this scheme.	heme every year.	scholarships during the expenditure of cent-percent basis. ships is estimated ths will be diverted iture of committed	g heālth & physičaf
(ßı	6(b) 6(c)	ls in the	intemplat	ler the sc	21 fresh s cheme), t am on e scholar . 3.00 lak	ímpartín
	6(1	52 Sehool	been co	ırded und	located Suspending the Suspending of the Suspending of the Superior of the Superior the Superior the I for the Superior the I for the Superior Supe	e aim of ved.
EMES	6(a)	Scheme is functioning in 52 Schools in the State.	No specific targets have been contemplated for this scheme.	12 Scholärzhips are awarded under the scheme every year.	The Govt. of Indua has allocated 21 fresh scholarships during 1979-80 (Centrally Sponsored Scheme), the expenditure of which will be reimbursed by them on cent-percent basis. The expenditure involved for these scholarships is estimated to the extent of Rs. 30,000/ Rs. 3.00 lakhs will be diverted to Non-Plan side to meet the expenditure of committed liability.	No target is fixed but the aim of imparting health & physical education is being achieved.
ED SCH	Ş		0 06 One year	0.05 One yeár	3.30 One year	One year
SORI		One year	0 ب	کر	õ	
SPON	4	0 12	0 0	0.0	τ. Έ	26.51
CENTRALLY SPONSORED SCHEMES	3,	To provide greater selection of students in learning language for bringing about National Integration.	Scholarships of Rs. 10/- each are to be awarded to those students who study Sanskrit as one of the elective subject IX, X and XIth classes in the school.	To award scholarships fo talented children of Primary and Secondary School teachers for affording facilities to pursue higher studies.	To award scholarships to talented but poor students for the pursung of post- matric studies. These scholarships have gone all along to help the needy students of Haryana State and has effectively worked to enhance quality of education and generated compete- tion amongst the top students.	To impart physical training in schools both for private and Government Schools.
	1 2	 Introduction of teaching of Telugu as a third language 	 Award of Government of India Scholarships to the students of High/ Higher Secondary Schools for the study of Sanskrit. 	3. Govt. of India merit Scholarships scheme for the children of Primary and Secondary School teachers	4. Govt. of India National Scholarships Scheme	5. Decentralization of N.F.C. Absorption of N.D.S.I.'s in the State/ U.T. services,
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6(a) 6(b) 6(c) 7	No targets fixed,	F 	The scheme will be completed during the year 1979-00,	Much progress has been achieved for subject of humanities but some fulfilment still remains to be made in regard to the production of books in Science subjects and Professional courses.	It is contemplated 'to literate 72000 illeterate Adults in the age group 15-35 with 2400 Centres in 8 Dists. of the State during the year 1979-80. To achieve the targets 46404 Adults have been admitted in 1815 Adult Education Centres.	I F I I
5	One year	Опе уеаг	One year	One year	One year	One year
4	0.07	0 01	0.41	7.00	42 90	6 57
e	Imparting of Instructions/teaching of science and Math. to the students of Sanskrit Pathshalas/Gurugukuls.	To strengthen the roots of democracy and inculcate healthy habits of disci- pline/tolerance of views of others by encouraging the students to get together and discuss subject of National impor- tarce.	To conduct educational survey to cover the ascepts such as age-wise enrolment of boys and girls in rural area as also Soheduled Castes/Tribes and some in- formation about Non-formal Education,	To produce suitable standard books in Hindi to facilitate switch over to Hindi as a medium of instructions at Uni- sity leval	To provide literacy to illiterate Adults in age-group 15-35 ²	To strengthen Administrative set up at the State and Distt. level & setting up of offices for proper implementation of the Scheme,
1 2	6. Modernization of Pathshalas.	7. Scheme for financial assistance to State Government for organi- zing youth parlament eompetition at State level	 Improvement of Edu-To cational Admunistration- the Survey of Haryana of (Educational)-Setting Sof up of State Survey four Unit in Haryana. 	9. Book production pro- gramme at University level.	10. Rural functional Literacy Project of Govt. of. India	11. National Adult Educa- tion Programme-Ex- pansion of Adult Education
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14. Actual expenditure incurred under each Sub-head of Estimates during the preceeding three years :---

The figures of expenditure under major head "277—Education during 1976-77, 1977-78 & 1978-79 (Revised estimate) are given as under :---

Actual Expenditure incurred under each Sub-head of Estimates during the preceeding three years under the Major Head "277-Education (Plan & Non-Plan)

	,			·····
Sr. No.	Minor/Sub-Head of A/C	1976-77	1977-78	1978-79 (Revised estimates)
A-Prin	-			
1. Du	rection & Administration	57.97	62 01	74.81
2. Go	vt. Primary Schools	1413.32	1619.70	1733.81
3. As	sistance to Non-Govt. Pry. Schools	16.42	18.20	25.46
4. Ass for	istance to Non-Govt. Primary Schools local bodies	0 86	0.38	0.45
5. Gra of b	ant to Panchayat Samities for maintenance buildings situated in Rural Areas	1.50	2.34	2.50
6. Oth gray	er Expenditure/Care School feeding pro- mme	23.86	24 55	33.98
7. Sch	olarships (Middle Stage)	2 56	2.71	2.57
Т	otal A-Primary	1517.49	1729.89	1873.58
B-Secon	dary	······	,- <u></u> ,	
1. Dire	ction and Aoministration	28 36	4191	-29.77
2. Mov	t. Secondary Schools	1359 55	1703.96	1719.69
3. Assis	tance to Non-Govt. Sec. Schools	40.65	45.00	45.34
'4. Assis	tance to Local bodies	0.25	0.42	
[~] 5. Scho	larships (Secondary)	5.99	6.36	7.13
6. Teac	hers Training	34.04	33,99	36.80
7, K(1)	Repaires/Minor works	3.90	8.02	25.50
То	tal B-Secondary	1472.74	1839.65	1864.23
C-Special	Education			
C-Special	Education	12.17	12.70	60.33
То	tal C-Special	12.17	12.70	60.33

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E-University and other Higher Education			
1. Direction and Administration	13.44	14.85	14.12
 2. Assistance to Universities for Non- technical Education 	260.33	160.52	299,19`
3. Government Colleges	157.82	147.73	181.38
4. Assistance to Non-Government Colleges	155 37	- 83.09	131.83
5. Scholarships	11.80	12.71	15.53
6. Book Production	5.00	5 00	7 00
Total E-University	603.75	423.90	649 05
G-Sports and Youth Welfare			
1. Expenditure on N.C.C.	40.52	40 79	44.91
2. Expenditure on ACC	5.92	6.22	6.21
3. NSC Scheme (NSS)	8.05	8.59	14.41
4. Decentralisation of NFC	26.23	22.28	25.60
5. GIA Bhart Scouts and Guides	2.16	° 0.75	1.32
6. National School Games Championship	0.17	0 12	0.23
Total G-Sports	83.05	78.75	92.68
H-General			
1. Direction and Administration	36.09	3 7.73	41.84
2. Other Expenditure	22.79	21.32	23.3
Total H-General	58.88	59 05	65.1
Grand Total	3748.08	4143.96	4605.0
Charged)	0.02	0.03	_0.0
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15. 'REASONS FOR VARIATIONS IF ANY, BETWEEN THE ACTU-ALS OF THE PAST THREE YEARS AND THE CURRENT ESTIMATES

The figures of expenditure during the past three years as shown below and estimates for the current year are given below :----

	-	Year		Rs. in lakhs
	٠	1976-77		3748.10
		1977-78		4143.99
Revised Estimates		1978-79	i	4605.04
(Budget)		1979-80		5135.2 8

The following main reasons are responsible for the increase in the Budget.

(1) Increments

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- (ii) Plan Schemes (New portion)
- (iii) More expenditure on account of scholarships due to increase in the number of students/scholarships.

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(iv) More expenditure on account of increase in D.A. of employees.

BROAD DETAILS ON WHICH THE ESTIMATES ARE BASED

A. Estimates of Receipts

The income of the Department acorues from the following sources :---

- 1. Admission fees levied in Govt, K. G. Nursery, Primary and Middle schools,
 - 2. Fees levied in Government Secondary Schools.
 - 3. Fees levied from Govt. JBT Institutions;
 - 4. Fees levied in Govt. Arts Colleges and Professional Colleges,
 - 5. Miscelleneous Receipts.

Miscelleneous receipts comprise of the under mentioned items:-

- (1) Examination Fees
- (2) Fines
- (3) Fees for issue of duplicate certificate
- (4) Hostal fees
- (5) Fees for approving library, Prize and Text Books.
- (6) Electricity fees (charges from boarders)
- (7) Receipt on account of unspent balance of Govt. grants.
- (8) Receipt from Royalty and Text Books.
- (9) Income from Agriculture Farms.
- (10) Recoveries of over-payments.
- (11) Collection of payment for services rendered.

B. Estimates of Expenditure

The estimates of the Education Department for the Year 1979-80 comprise of the following items :--

-		Rs. 10		
(Non-plan)	(plan)	Total	Percentage
Pay and allowances	3788.41	201.27	3989.68	77.9%
Travel expenses	8.98	7.36	16.34	0.3%
Contingent expenditu	ure 197.69	147.82	345.51	6.7%
Grant-in-aid	444.98	285.58	730.56	14.2%
Scholarships	41.76	6.28	48.04	0.9%
Total	4481.82	648.31	5130.13	
Charged	0.05		0.05	

About the criterian which are usually followed in compiling the estimates of the above primary units of appropriation the position is explained hereunder in seriatim:—

1. Pay and Allowances

It will be seen from the data given in Para-I above that 77.9% Budget provision is earmarked to meet expenditure on pay & allowances of the staff. In framing the estimates for sanctioned establishment, whether permanent or temporary, the provision for Pay & Allowances is made on the basis of nominal rolls. Provision for new posts is made at the minimum of the time scales except in cases where a higher start is given according to standing orders of Government.

2. Travel Expenses

Major portion of expenditure on Travel Expenses is incurred on account of Transfers and (11) Inspection of School/Colleges in the State. The Budget provision on account of the later is made, keeping in view jurisdiction of inspecting officer and frequency of tours.

3. Contingent Expenditure

This primary unit of appropriation consists of following components viz :---

- (1) Office Expenses
- (2) Material & Supplies
- (3) Wages
- (4) Rent, Rate & Taxes
- (5) Other charges
- (6) Charged expenditure

Office Expenses

The grant for office expenses is fixed for all institutions/offices according to their needs individually. The grant is meant to meet the expenditure for running an office such as, furniture, postage, purchase and maintenance of office machines equipment, liveries, hot and cold whether charges (excluding wages of the Staff) telephone, electricity and water charges stationery, printing of forms, purchase & maintenance of staff cars & other vehicles for office use.

Material & Supplies

All contingent expenditure for running an institution, such as furniture, science equipment & material for Agriculture farms, purchase of books, charts and journals.

Wages

Wages of labourers, if any, engaged out of contingencies i.e. part-time employees employed in institutions/offices.

Rent Rate & Taxés

Payment of rent for hired buildings, municipal Rates & Taxes etc. It also includes lease charges for land.

Other Charges

A residuary head. This will also include rewards and Prizes.

4. Grant—In—Aid

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The position regarding anticipated expenditure on grant-in-aid is assessed keeping in view the actual of preceding year. Unsettled claims relating to the previous year and interest of Education wherever, it is anticipated to suffer due to financial difficulties faced by private Semi-Govt. organization having arrangements of imparting education are also taken into account. Having due regard to the cause of Education, the Govt. have enhanced the grants of private institutions imparting college Education to the extent of 75% of their deficit for which necessary funds have been included in the current year's budget.

5. Scholarships

The existing schemes relating to which the expenditure is chargable to primary unit of appropriation given as under :---

- (i) Merit Scholarshlps
- (ii) National Scholarships
- (iii) Award of Scholarships to students studying sanskrit.
- (iv) Award of Scholarship in secondary schools.

The estimates are based according to number of Scholorships fixed under rules allotted by the Govt. of India in respect of items at Sr. No. (ii) and (iii).

6. Charged Expenditure

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The provision under this unit is made in the Budget on adhoc basis to meet decretal charges during the year. Recommendations/observatians of the Committee.

16. The Committee was not satisfied with the statement of the

Appointment D. P. I.	of	
D. F. I.		

Departmental representatives during the course of oral examination in respect of the appointment of D P.I. from I.A.S. cadre

The Committee is therefore of the opinion that the Education Department should be headed by an educationist instead of an Officer drawn from the Indian Administrative Service, who can give a proper direction to the formulation of the education policy on correct lines and look after the administration of the Education Department in a better way on the basis of his mature practical experience in the field of education.

17. During the course of oral examination the departmental medical check up of the Students to get every student of all the schools in the State medically examined once in a year. The Committee was of the view that the Government should make available to the Department all the necessary resources for inplementation of such a good scheme.

The Committee, therefore, recommends that the students must be medically examined at least once during a session.

18. The departmental representatives explained the policy of Transfers and postings of teachers. get the benefit of house rent allowance payable to the employees working in cities during the span of one's service period.

The com nittee, therefore, recommends that the decision of an earlier Com nittee regarding effecting transfers after a lapse of 5 years should be strictly adhered to and further recommends that those teachers and master who are drawing house rent within a radius of 5-8 kilometres of a town must be transferred from that place after due period to some rural areas beyond a distance of 10 kilometres from a town.

19. From the written as well as the oral statement of the

Printing of Reports.

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Department, Committee came to know that the Annual Reports of the department are not presented to the Government after the end of each financial year and the matter of printing of

financial year and the matter of printing of the Reports is too much delayed. The Committee takes a serious view of this slackness on the part of the Department. The Department should adopt measures to avoid such delays in future.

The Committee, therefore, recommends that the annual administrative Reports must be completed and submitted to the Government during the succeeding year by all means.

20. During the course of oral examination the departmental repre-

Constituting a **Co-ordination** Committee for transfer of teachers.

sentatives stated that no such coordination Committee exists at district level to decide the cases of transfers of the teachers. The Committee stressed that to avoid inconvenience caused to the teachers and the students due to their haphazard transfers a coordination Committee is required to be set up

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at the district level so that education of the students may not suffer on account of transfers of teachers. The Committee desires that concrete steps should be taken in this direction by the Government.

The Committee further recommends that there must be a coordination Committee at the district level for deciding the transfers of masters and teachers and it must consist of D.E O., S D.E O. and B.E.O.

21. The Committee was not satisfied with the statement of the ---- departmental representative regarding the N.S.S. NSS. Schemes | Schemes as being implemented at present The Co------- mmittee was of the view that this scheme should also be introduced in the small villages for universal benefit.

The Committee further recommends that the small villages which may be ready to cooperate with N.S.S. Scheme should also be adopted under this Scheme.

22. During the oral examination the departmental representative stated that Scout movement is not working upto the Boys Scouts and satisfaction these days. The Committee desired Girls Guide Scthat scouting should be conscribed in the schools heme in the 👘 Ĭ. because this is an essential subject for proper deve-Schools. lopment of a student as a good citizen.

The Committee further recommends that enrolment of scouts in the educational Institutions should be popularised and encouraged and earnest efforts should be made to enrol the maximum number of students both boys and girls as scouts and guides.

23. During the oral examination of the departmental representa-

The Syllabus of students

tives the Committee felt that at present the syllabus of school going children is so heavy that seems to be unmanageable in a proper way and is difficult for the students to cope with for their academic

development. Such a heavy syllabus is an impediment in education and immediate steps are required to be taken by the Government to reduce the syllabus in size and load.

As the present syllabi of students is very bulky the Committee recommends that speedy steps may be taken to reasonably reduce it so that the students do not feel its burden and could conveniently cope with their studies and get real benefit out of it.

24. During the course of oral examination after hearing the construction and repairs of School buildings take all care to speed up its efforts in this direction. The loopholes if any, should be removed immediately.

The Committee, recommends that the repair work of all such middle, High and Higher Secondary schools which have been taken over by the Government should be completed at the earliet and where the buildings are under construction or are to be constructed, the same should be completed on priority basis.

25. During the course of oral examination the Committee cited many an instances where the condition of the private Buildings used for schools on rent is dilapi-

rented for schools dated. The Committee was of the view that all such buildings should be acquired with immediate effect and got repaired on emergent basis because the owners of such buildings are taking no interest for proper maintenance of such buildings. It is essential so that such schools could be run properly after undertaking the necessary repairs.

26. The departmental representative stated that the Scholarships

Scholarships Awarded to Students are given to students on the basis of a prescribed limit of income of their parents. The Committee felt that in this way the promising students who top the merit, lists were deprived of this benefit which was a great injustice, to such students.

The Committee, therefore, recommends that the students who come on the merit list, should not be deprived of scholarships for the reason that the income of their parents is higher than the limit prescribed by the Department. There should be no income limit for merit scholarships.

27. The Committee feel that the Government should make the Grants paid to privately managed Schools and Colleges. Dect of funds of such schools and Colleges. Dect of providing grants in aid to meet the 75% deficit of funds of such schools and Colleges. The Committee recommend that this case should be decided by the Government immediately.

The Committee further recommend that the Government may drop the proposal for increasing tution fees to lessen the burden on exchequer to meet such deficits in schools and Colleges Fund. 28. The departmental representatives explained the details in respect of N.C.C. training imparted to the student and stated that this training cannot be made part of the curriculum. The Committee was of the view that this training should be given to all the students and in this way they will become disciplined like the students of Sainik schools.

The Committee, therefore, recommend that the Government should pay its attention to this suggestion keeping in view all the aspects of providing N.C.C. training to all the students of schools and Colleges in the State.

The Committee further recommend that the rate of refreshment per head provided to the trainees should be revised as the present rate of 60 paisa per head per parade is most inadequate for refreshment due to increase in price level.

29. The Committee was not satisfied with the reasons explained by the departmental representatives during the oral examination in respect of too much delay in pension cases. The Committee was of the view that the Department should take necessary steps to keep the records of all its employees in order so that such kind of delay in pension cases may not occur in

so that such kind

The Committee recommend that the Government should take necessary steps to expedite the settlement of pending pension cases and adopt suitable measures so that office inefficiency may not cause unnecessary harassment to the retiring officials.

The Committee further recommend that the pending cases in regard to "fixation of seniority" should also be finally settled expeditiously. Such type of lacuna should be removed from the working of office administration.

IRRIGATION DEPARTMENT

30. THE ORGANISATION OF THE DEPARTMENT AND ITS SUBORDINATE OFFICES

The State Irrigation Department is under the charge of an Engineer-in-Chief, who is head of the department. He has under his charge amongst other subjects, establishment (gazetted), Planning, Budgetting monitoring Inter-State disputes and policy matters.

There are six Chief Engineers Incharge of important projects and running and maintenance of canals. Duties assigned to the Chief Engineers are as under :---

(i) Chief Engineer/SYL.

He is incharge of construction of Sutlej Link Yamuna Link, Project a canal with a capacity of 7,500 Cs. He has under his charge 5 Superintending Engineers, while three are incharge of construction in the field, one Superintending Engineer is incharge of project circle and other incharge of remodelling. Each circle has four Executive Engineers and other connected subordinate staff. Besides this he is incharge of central Design & P.A.C.

(ii) Chief Engineer/Running Canals

He is incharge of maintenance and running of all the existing irrigation canal systems in Haryana. He has under his charge 5 Superintending Engineers who have under their charge 3 Executive Engineers each. In addition he is incharge of regulation work under Superintending Engineer/Regulation. The Executive Engineer have under their charge engineering staff viz sub divisional officers and Sectional Officers as well as Revenue staff comprising of Deputy Collectors, Zilladars, and Irrigation Revenue Booking Clerks.

(iii) Chief Engineer Drainage I.

He is incharge of Drainage Project. He has under his charge 5 Superintending Engineers, who in turn have under them about 4 Executive Engineers in each Circle. Out of these three Superintending Engineers are engaged on drainage works one on procurement & the fifth incharge of Hanthni Kund Barrage. The Executive Engineers have under their charge 3-4 Sub Divisional Officers. In addition to this Non Gazetted Staff is also under his control.

(iv) Chief Engineer/Drainage II.

He is incharge of Drainage Projects. He has under his charge 5 5 Superintending Engineers. Who in turn have under them about 4 Executive Engineers in each circle. The Executive Engineers have under their charge 3-4 Sub Divisional Officers. While three Superintending Engineers are engaged on oxclusively for flood work, one Superintending Engineer is incharge of Gurgaon Canal & fifth in Design.

(v) Chief Engineer/Project.

He is incharge of modernisation of Irrigation Channels in Haryana under world Bank Programme. He has under his charge 5 Superintending Engineers each having attached to it about 4 Executive Engineers. Each Executive Engineer has 4 Sub Divisional Officers under their control. In addition work of inter-state dispute with Superintending Engineer/Planning and monitoring work under Superintending Engineer/ monitoring is processed through Chief Engineer/Project.

(vi) Chief Engineer/JLN.

He is incharge of construction of lift irrigation projects in Haryana. He has under his charge 6 Superintending Engineers each having attached to it about 4 Executive Engineers. Each Executive Engineer have 3-4 Sub Divisions.

(vii) Head Office Establishment.

A statement showing the Organisation in the Irrigation Department is enclosed.

The Engineer-in-Chief and the 6 Chief Engineers are assisted in their work by the following officers in the Head Office.

(a) Superintending Engineer Planning & Executive Engineer Planning.

They deal with the distribution of assets and liabilities of earstwhile Punjab State inter state disputes of works, allocation of budget grant and Planning of irrigation projects.

(b) Executive Engineer/Canals.

He assists the Chief Engineer/Canals in all matters relating to Canal Administration

(c) Executive Engineer/Regulation.

He assists the Chief Engineers in all cases dealing with regulation of supplies in the canal system of W.J C. in the State.

(d) Executive Engineers/General & Revenue.

He assists the Chief Engineer/Canals in revenue matters and other general type of works.

(e) Executive Engineers/Floods.

They assists the Chief Engineers Drainage in matters relating to construction maintenance of flood control and drainage works etc.

(f) Executive Engineer/Projects.

He assists the Chief Engineer/JLN with all the work relating to his administration.

(g) Executive Engineer/Lining.

He assists the Chief Engineer/Project with the work relating to Lining of Channels in Haryana.

(h) Executive Engineer/Groundwater.

He assists Superintending Engineer personnel MITC/Projects and Regulation in the matters dealing with the desciplinery cases of MITC, personnel and training and other works programme.

(i) Executive Engineer/S.Y.L.(W)

He assists the Chief Engineer/SYL in matters relating to his administration.

(j) Administrative Officer.

He deals with all cases of establishment relating to Irrigation Department (Except Head Office Estt.)

(k) Establishment Officer.

The Non-Gazetted establishment is dealt by the Estt. Officer.

(l) Registrar

He deals with all cases of establishment relating to Head Office and also acts as Drawing and Disbursing Officer.

(m) Officer on Special Duty.

He deals with all cases relating to accounts, PWD Misc. Advances, Audit/PAC paras for the department as a whole.

31. THE FUNCTIONS OF THE DEPARTMENT AND ITS (19) SUBORDINATE OFFICES

• The Irrigation Department is responsible for the efficient maintenance and running of the irrigation canal system and construction of various irrigation projects in the state. The department also maintains) various flood control and Drainage Works and undertakes execution of schemes for control of floods and construction of river protection, works.

Construction and maintenance of deep tubewells is now being looked after by H.S.M.T.C.

Engineer-in-Chief is the head of the Department who in turn is responsible to the Commissioner and Secretary to Govt. Haryana, Irrigation Department.

The administrative unit of the department is the Circle, which is under the charge of a Superintending Engineer. The executive unit of the department is a Division, which is under the charge of an Executive Engineer. Division is further divided into Sub-Divisions, which in turn have staff under them for supervision and execution of works.

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32. BROAD DETAILS ON WHICH THE ESTIMATES ARE BASED

The budget estimates are based on detailed projects for execution of works and the programme for execution of these schemes as drawn up for the current year. As regards, maintenance works, the budget estimates are based on actual requirement of establishement already in position and estimate of maintenance expenditure as assessed keeping in view the requirement of ut-most economy in the departmental expenditure.

33. VOLUME OF WORK IN THE DEPARTMENT AND ITS SUB-ORDINATE OFFICES COVERING THE PERIOD OF ESTIMATES AND GIVING FOR THE PURPOSE OF COMPARISON CORRES-PONDING FIGURES OF THE PAST THREE YEARS

The construction work being undertaken in the State in respect of irrigation projects has been increasing over the years as per comparision depicted below :---

		Actual	Expend	Butget	
		1976-77	1977 - 78	1978-79	1979-80
(1)	Expenditure on Major & Medium Projects.	3618	3361	3778	5788
(2)	Expenditure on Minor Irr. Schemes.	58	50	104	100
(3)	Expenditure on 'Flood Control & Drainage Schemes.	356	1038	2635	2000
	Total :—	4031	4 449	6517	7888
	Maintenance Expenditure				
	Bhakra Canal System.				
(i)	Works	115	148	164	210
(i i)	Estt. W.J.C. System	191	170	183	187
(i)	Works	5 57	618	691	805
(ii)	Estt. (Including lift Schemes)	200	242	260	290
	Flood Control & Drainage Schemes.	63	73	120	186
	Total :	1136	1256	1450	` 1677

34. ACTUAL EXPENDITURE INCURRED UNDER EACH SUB-HEAD OF ESTIMATED. DURING THE PRECEDING THREE YEARS

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Actual Expendit	ures are as under:		,
<u> </u>		Rs. in lakhs.	Budget
1976-77	1977-78	1978-79	19 79-80 `-
356	995	2635	20,000.

35. REASONS FOR VARIATIONS, IF ANY, BETWEEN THE ACTUALS OF THE PAST THREE YEARS' AND THE CURRENT ESTIMATES

The variations under the main heads are explained as under :---

(i) Major and Medium Irrigation Schemes

The tempo of execution of various major and medium irrigation schemes has been increased over the years. It is now proposed to incur an expenditure of R's. 5788 lakhs on execution of these schemes during year 1979-80. The expenditure on these schemes was partially less in the preceding years,

(ii) Flood Control and Drainage schemes

As already explained, the State has accepted execution of a master Plan for flood control & Drainage Schemes estimated to cost of Rs. 138 crores. It is now proposed to keep up the accelerated tempo on execution of flood control & drainage schemes in the next 5 years. Whereas the expenditure in 1974-75 and 1975-76 was about Rs. 2 crores. The expenditure during 1976-77 was Rs. 3.56 crores. The budget estimates for the year 1977-78 account for an expenditure of Rs. 9.95 crores against which a sum of Rs. 10.38 crores was spent, and expenditure for 1978-79 is Rs. 26.35 crores. Budget for 1979-80 is Rs. 20 crores.

(iii) Maintenance Works

There is increase in the maintenance expenditure on account of the folloing :--

- (i) Grant of A.D.A. to the Estt.
- (ii) Increase in prices of material and labour, which has reflected in execution of works :---
- (iii) The more and more channels of the lift irrigation schemes are being commissioned, which has resulted in increase in running of these lift irrigation shemes;
- (vi) Additional augmentation tubewells are being installed in the state, which are resulting in increased running cost.

EXPENDITURE DURING

Na	ame of Scheme	1976-77	1977-78	19 78-79	1979-80
1.	WJC Remodelling Project	(—)69.44	4.00	1.00	100.00
2.	Gurgaon Canal Project	46.93	39.00	()8.00	50.00
3.	Rewari lift scheme	2.00	· · · · ·	<u> </u>	
4.	Increasing capacity of Jui Canal	29.36	14.00	(—)1.00	
5.	Bibipur Lake Project	28.35	9.00	11.00	8.00
6 .	Loharu lift Scheme	202.65	112.00	207.00	100.00
7.	Sewani Lift Scheme	356.18	332.00	74.00	50.00
8.	Aug. Canal Project	4.73	-	()3.00	
9.	Lining Hansi Br. 0 to 50	9.11	4.00	()1.00	-
10.	Delhi Br. Delhi Tail Disty.	95.45	17.00	1.00	64.00
11.	3	1667.28	· 1470.00	1569.00	1050.00
Í2.		62.78	(—)28.00	3.00	24.00
13.	Butana & Sunder Sub Br.	2.72	16.00	()16.00	27.00
14.	Head Regulator at Dadupur	0.98		-	
15.	Becharge Works	5.00	10.00	_	20.00
16.		14.79	30.00	75.00	500.00
17.	Nagal Lift Scheme	52.88	45.00	59.00	100.00
18.	Investigations	7.09	5.00'	45.0Õ'	50.00
19.	New Okhla Barrage	<u> </u>			200.00
20.	Modérnisation of éxisting channels in Haryana	119.69	1'55'.00	875.00	1400.00
21.	Hailstment in Haryana	a —	<u> </u>	18.00	_
22.	S.Y.L. Project	979:10	(879.10 + 900.00 # 100.00 [°] P		ľ845.00
23.	Share cost of storage on Kotla, Bhindwas & ottu lake	_		<u> </u>	500.óo
2 ⁴ .	Conjective use of Aug.T/wells.	<u> </u>	250.00	100.00	50.00
25.	Un Approved Scheme		-	·	100.00
	Total	3617.63	5384.00	3778.00	5788.00

36.

Controlling **Rivers/Rivulets**

During the course of oral examamination the departmental information representatives gave detailed regarding the steps taken by the Government to control the floods constructing bundhs and reserviors on the various rivers and rivulets

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passing through the State. The Committee, however stressed that the Tangri and Markanda rivulets during the rainy seasons create greathavoc in the area. The steps taken by the Government to control the flood waters of these two rivulets are not sufficient. The Government should also see that these rivulets may not cause hell in their areas in future.

The Committe recommends that bandhs on Tangri and Markanda rivulets be constructed on priority basis so that the rainy water could be made available for irrigation purpose.

37. It was brought to the notice of the Committee by the departmental representatives during the course of oral examination that the department has so many Lack of Availabiprojects in hand that sufficient money is required

lity of fands (Plan/ non-Plan) for Development of Projects

for completion of the same in time. These projects are augmenting the irrigation and power facilities for the farmers in particular and people

of the State in general. But it is not done according to the programme sketched by the department because the cuts are effected in the plan and non-plan expenditures to be made by the department for completing the various projects already started and to be started to augment the supply of water and power to the needy farmers.

The Committee took a serious view of this lag on the part of the Government and desired that Government should not ignore the importance of such projects run by the department. The funds in adequate proportion should be allocated to the department on priority basis.

The Committee recommends that Government should pay its full attention towards controlling the floods and adequate amount be allocated for the same and the work started for this purpose should be speedily completed.

The Committee further recommends that there should be no cut on plan expenditure as it was stated by the officers of the department that they received only 16 crores whereas a provision of Rs. 25 crores was made in the plan in the first phase for controlling the floods in Haryana State in the master plan.

38. During the course of oral examination the departmental ---- representatives stated that there are proposals Spurs and Studs on the Yamuna River. work has not been started so far. The Committee was of the view that action should be taken with immediate effect to start construction of spars and studs on the Yamuna river.

The Committee, therefore, recommends that the spurs and studs as proposed on the Yamuna river for protecting the cultivable areas be completed on top priority basis.

39. The Committee was not convinced with the details of action being taken by the department for controlling the flood water of Yamuna river as explained by the departmental representatives. The Committee Controlling Floods of Yamuna River. was of the opinion that the works taken in hand by the department are meagre and some additional schemes should also be taken in hand so that the Haryana side may be protected from the havoc of floods of Yamuna river.

The Committee, therefore, recommends that a bandh be constructed from village Chogamma, Distt. Karnal to Kalanaur, Distt. Ambala on river Yamuna so that the Haryana side may be protected from the havoc of floods.

Deep and Shallow **Tubewells** Installed alongwith Augmentation Canal.

40. During the course of oral examination the Committee expressed the difficulties being faced by the farmers in the Karnal district because the water level there has gone down in the district because of installation of deep and shallow tubewells alongwith the augmentation canal. The farmers have to bear heavy expenses for re-boring of

tubewells To save the farmers from such extra expenses the Govt. should find ways and means to stop installation of deep and shallow tubewells alongwith the augmentation canal.

41. The departmental representatives during the course of oral examination explained the scheme for lining of Lining of Canals canals and water channels in the State to check and Water Chaseepage and wastage of canal waters. The nnels in the State. departmental representatives gave details of department. The Committee recommends to take in hand lining of W.J.C. from Dadupur to Yamuna Nagar in addition to the work already in progress on that canal.

The Committee, therefore, recommends that lining of W.J.C. from Dadupur to Yumuna Nagar be taken on priority basis so that the water of the Hydel channel which is under construction from Hathnikund to Dadupur be taken in the W.J.C. and no second channel from Dadupur to Yamuna Nagar need be constructed which will save considerable labour and expenses.

GENERAL OBSERVATION

42. The Committee after oral examination of the departmental representatives came to the conclusion that various useful projects/ works are in progress in the State but as explained by the departmental representatives the speed of progress was slow and in some cases the works have been ignored due to plucity of funds. There are certain schemes which are still to see the light of the day. The reasons for delays in completing those projects are non-availability of funds in time which create hinderances in the alround progress of the State.

The Committee, therefore, recommends that in view of the importance of projects taken in hand by the department the Government should make available sufficient funds so that these projects may be completed in time for the benefit of the State as a whole.

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APPENDIX-I.

Summary of recommendations/observations of the Estimates Committee (1979-80)

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Sr. No.	Page	Paragraphs of the Report	Recommendations/Observations
			EDUCATION DEPARTMENT (1979-80)
1	49	16	The Committee recommend that the Edu cation Department should be headed by an education ist instead of an Officer drawn from the LAS., cadr who can give a proper direction to the formulation of the education policy on correct lines and lood after the administration of the Education Departmen in a better way on the basis of his mature practical experience in the field of education.
2	49	17	The Committee recommends that the students mus be medically examined at least once during a Session and the Committee may be informed accordingly
3	49	18	The Committee recommends that the decision of an earlier Committee regarding effecting transfer after a lapse of 5 years should be strictly adhered to and further recommends that those teachers and masters who are drawing house rent within a radius of 5—8 kilometres of a town must be trasf erred from that place after due period to some rural area beyond a distance of 10 kilometres from a town.
4	49-50	19	The Committee recommends that the Annua Administrative Reports must be completed and submitted to the Government during each succeed ing year regularly.
5	50	20	The Committee further recommends that there must be a cordination Committee at the district-leve for deciding the transfers of teachers and it mus consist of D.E.O., S.D.E.O. and B.E.O.
6	50	. 21	The Committee recommends that the small village, which may be ready to cooperate with the N.S.S should also be adopted under this scheme and the Committee may be informed accordingly.
7	50	. 22	The Committee recommends that enrolment of scouts in the educational institutions should be popu- larised and encourged and earnest efforts should be made to enrol the maximum number of students both boys and girls as scouts and guides.
8	50-51	23	The Committee recommends that speedy steps may be taken to reasonably reduce the syllabus so that the students do not feel its burden and could conveniently cope with their studies and get real benefit out of it.
9	51		The Committee recommends that the repair work of buildings of middle, High and Higher Secondary schools which have been taken over by the Govern- ment should be completed at the earliest and where the buildings are under construction or are to be constructed, the same should be completed on priority basis.

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10	51	e t	The Committee recommends that private buildings on rent for schools should be acquired with immediate iffect and got repaired on emergent basis because he owners of such buildings are taking no interest or proper maintenance of such buildings and the Committee may be informed accordingly.
11	51	C I	The Committee recommends that the students who come on the merit list, should not be deprived of scholarships for the reason that the income of their parents is higher than the limit prescribed by the Department. There should be no income limit for merit scholarships.
12	51	-	The Committee is pained regarding the delay in finalization of the case in respect of providing grants in aid to meet the 75% deficit of funds of privately managed schools and colleges The Committee recommends that this case should be decided immediately.
			The Committee further recommends that the Government may drop the proposal for increasing tuition fees to lessen the burden on exchequer to meet such deficits in schools and colleges Funds.
13	52	28	The Committee recommends that the Government should pay its attention keeping in view all the aspects of providing N.C.C. training to all the students of schools and colleges in the State.
•			The Committee further recommends that the rate of refreshment per head provided to the trainees should be revised as the present rate of 60 paise per head per prade is most inadequate for refreshment due to increase in price level.
14	52	29	The Committee recommends that the Govt. should take necessary steps to expedite the settlement of pending pension cases and adopt suitable measures so that office inefficiency may not cause unnecessary harassment to the retiring officials.
			The Committee further recommends that the pen- ding cases in regard to "fixation of seniority" should be finally settled expeditiously. Such type of lacunea should be removed from the working of office ad- ministration and the Committee may be informed accordingly.
			IRRIGATION DEPARTMENT
15	60	36	The Committee recommends that bandhs of Tangri and Markanda Rivulets be constructed on priority basis so that the rainy water would be made available for irrigation purpose and the Committee may be informed accordingly.
, 16	60	37	The Committee recommends that Govt. should pay its full attention towards controlling the floods and adequate amount be allocated for the same and the work started for this purpose should be speedily completed.

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17	60-61	38	The Committee recommends that the spurs an study as proposed on the Yamuna river for protecting the cultivable areas be completed on top priorit basis and the Committee may be informed accordingly.
18	61	39	The Committee recommends that a Bandh b constructed from village Chogamma, Distt. Karna to Kalanaur, Distt. Ambala on river Yamuna so tha the Haryana side may be protected from the havo of floods.
19	61	40	The Committee recommends that to save the farmers from extra expenses on account of re-borin, of their tubewells because of low water level in existing tubewells the Govt, should find ways and means to stop installation of deep and shallow tubewells alongwith the augmentation canal and action taken in this regard may be intimated to the Committee.
20	61	41	The Committee recommends that lining of W J.C from Dadupur to Yamuna Nagar be taken up on priority basis so that the water of the Hydel channe which is under construction from Hathnikund to Dadupur be taken in the W J C. and no second channel from Dadupur to Yamuna Nagar need be constructed which will save considerable labour and expenses.
21,	61~62	42	The Committee therefore, recommend that in view of the importance o projects taken in hand by the Department th Government should make available sufficient fund so that these projects may be completed in turn to benefit the State as a whole.

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APPENDIX---II

Statement showing the outstanding Recommendations of the Committee on the budget Estimates for the year 1968-69, 1971-72, 1973-74, 1974-75, 1975-76, 1976-77, 1977-78 and 1978-79.

Sr.No.	Page	Paragraph of the Report	Further Recommendations/observations made by the Committee
1	2	3	4
34	13	39	INDUSTRIES DEPARTMENT (1968-69) Reply received from the Commissioner and Secretary to Govt, Haryana, Finance Department
51			is yet to be considered by the Committee.
			PRINTING AND STATIONERY DEPARTMENT (1971-72)
21	8	22	Reply received from the Commissioner and Secretary to Government, Haryana Finance Depart- ment vide his memo No.9/7/79-4B&C, dated 14-9-79 is yet to be considered.
			HEALTH DEPARTMENT (1973-74)
Ť,	5	12	The Committee would like to know the number of dispensaries, district-wise, without doctors at present and the reasons therefor.
2	5	12	Do
4	11	13	The Committee would like to know the number of enquiries which, are pending for more than six months and the reasons therefor
٢٩	12	14	Copies of the instructions for sample check of Family Planning performance statistics stated to have been sent on the 4th May, 1976, have not been received in the Vidhan Sabha Secretariat
			The Committee desired that requisite number of copies of these instructions be sent at the earliest
18	13	19	which the percentage of patients who got inenserves X-rayed at the X-ray plants provided in Government Hospitals/private sources, institution in the district has been worked out.
			The Committee also decided to orally examine the departmental representatives in this connection at one of its subsequent meetings.
19 [,]	14	20	partmental representatives in this connection at one of their subsequent meetings.
20	14	21	The Committee would like to know the latest position with regard to approving the list of Ayurve- dic/Unani medicines to be prescribed by the author-i sed Vaidyas/Hakims and fixing the shops etc.etc

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General Observation

The Committee takes a serious view of the fact that the Health Department has not sent even a single reply to the recommendations/observations made by the Committee from time to time particularly no reply received from the Department after the years 1976 onwards The Committee would like to know the reasons from the Govt as to why the replies were not sent to the Vidhan Sabha Secretariat for the last 3-4 years.

TRANSPORT DEPARTMENT (1973-74)

36 20 27 Reply received from the Commissioner and Secretary to Government, Haryana, Finance Department vide his memo No 9/9/78-4 B & C, dated 9-8-79 is yet to be considered by the Committee.

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- 39 20 28 Reply received from the Commissioner and Secretary to Government, Haryana, Finarce Department vide his memo No 9/9/78- 4 B & C, dated 9-8-78 is yet to be considered by the Committee.
- 44 21 32 Reply received from the Commissioner and Secretary to Government, Haryana, Firance Department vide his memo No. 9/9/78-4 B & C, dated 9-8-79 is yet to be considered by the Committee.
 - 22 33 Reply received from the Commissioner and Secretary to Governmert, Haryana Finance Department vide memo No. 9/9/78-4 B & C, dated 9-8-7fi is yet to be considered by the Committee.
 - 22 33 Reply received from the Commissioner and Secretary to Government, Haryana, Finance Department vide his memo No 9/9/78-4 B ffl C, dated 9-8-79 is yet to be considered by the Committee.
 - 34 Reply received from the Commissioner and Secretary to Government, Haryana, Finance Department, vide his memo No. 9/9/78-4 B & C, dated 9-8-79 is yet to be consodered by the Committee.
 - 26-27 46 Reply received from the Commissioner and Secretary to Government, Haryana, Finance Department, vide his memo No 9/9/78-4 B & C, dated 9-8-78 is yet to be considered by the Committee.

CO-OPERATION DEPARTMENT (1974-75)

- 15 Reply received from the Commissioner and Secretary to Government, Haryana, Finance Deparment, vide his memo No. 9/6/79-4 B & C, dated 12-10-79 is yet to be considered by the Committee.
- 17 12 21 Reply received from the Commissioner and Secretary to Government, Haryana Finance Department, vide his memo No. 9/6/79-4 -B & C, dated 12-10-79 is yet to be considered by the Committee.

12 22 Reply received from the Commissioner and

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1	2	3	4
68			Secretary to Government, Haryana Finance Depart- ment, vide his memo No $9/6/79-4$ B & C, dated 12-10-79 is yet to be considered by the Committee.
20	12	23	Reply received from the Commissioner and Secretary to Government, Haryana, Firarce Depart- ment, vide his memo No. $9/6/79-4$ B & C, dated 12-10-79 is yet to be considered by the Committee.
21	13	24	Reply received from the Commissioner and Secretary to Government, Haryana, Finance depart- ment vide his memo No 9/6/79-4 B & C, dated12-10-79 is yet to be considered by the Committee.
22	13—14	24	Reply received from the Commissioner and Secretary to Govt. Haryana, Finance department vide his memo No. $9/6/79-4$ B & C, dated 12-10-79 is yet to be considered by the Comm ttee.
27	17	30	Reply received from the Commissioner and Secretary to Government, Haryana, Finarce Depart- ment vide his memo No 9/6/79-4 B & C, dated 12-10-79 is yet to be considered by the Committee.
			PRINTING AND STATIONERY DEPA RTMENT (1975-76)
4	7	11	Reply received from the Commissioner and Secretary to Government, Haryana, Finance Depart- ment vide his memo No. 9/3/79-4 B & C, dated 25-11-79 is yet to be considered by the Committee.
5	8	12	Reply received from the Commissioner and Secretary to Government, Haryana, Finance depart- ment vide his memo No $9/3/79-4$ B & C, dated 25-11-79 is yet to be considered by the Committee.
8	11	15	Reply received from the Commissioner and Secretary to Government, Haryana, Finance Depart- ment vide his memo No. $9/3/79-4$ B & C, dated 25-11-79 is yet to be considered by the Committee
9	12	16	Reply received from the Commissioner and Secretary to Government, Haryana, Finance Depart- ment vide his memo No. $9/3/79-4$ B & C, dated 25-11-79 is yet to be considered by the Committee.
			TOURISM DEPA RTMEMT (1976-77)
ſ	7	12	Reply received from the Commissioner and Secretary to Government, Haryana, Finance Depart- ment vide his ememo No. 9/14/78-4 B& C, dated 22-8-79 is yet to be considered by the Committee.
			DAIRY DEVELOPMENT DEPARTMENT/ CORPORATION (1976-77)
2	8	13	Reply received from the Commissioner and Secretary to Government, Haryana, Finance Depart- ment vide his memo No 9/8/79-4 B & C, dated 28-11-79 is yet to be considered by the Committee.

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			SPORTS DEPARTMENT (1976-77)
4	9	15	The Committee feel that the delay in supply the mater.al on budget estimates and replies to the ques- tionnaire was not justified and it reflects adversely on the efficiency of the department. In view of the regrets offered by the deparsmental representative the Committee do not inter d to persue this matter, fur her, but suggests that the Government should tone up the adminis ration of the department.
5	1 0	16	Since the post of Director of Sports has been created by the Government, keeping in view, the importance of sports in the State and on account of is crease of work load of the department, the Committee see no reason why this post not manned by an inde- pe d in whole-time Director of Sports.
			Further it was not ced that the post of Director has been sarctioned in IAS Cadre. Every IAS Officer cannet be an outs and ing sportsman. The Commut- tee, therefore, recommend, to the Government that for the primotion of sports activities in the State an IAS Officer having the background and aptitude for the sports may be appointed whole time Director of Sports at the earliest and the Committee may be informed accordingly.
б	ţ0	17	As already not ced this post is heldby an officer in addition to bis own duties. When there will be one independent whole time Director of Sports as recommended by the Committee in para 16 of this report. He can very will look after the work of the Additional Director also. It is seen that the duties performed by the Additional Director are not of so intricate or of technical nature, and the post being a part time, this job can be assigned to the Director or Deputy Director.
			As already recommended by the Committee in para 16 of this Report when there will be a whole time Director well-versed in sports matters, he will not be required "technical advice" of the sports officer.
7	11	18	However, the Committee recommend to the Government that when a whole-time Director of the department is appointed by the Government then the justification for retaining this post at Head Quarters may be seen by the Government and the decision taken in this respect by the Government may be communicated to the Committee.
8	11	19	Reply received from the Director, Sports Depart- ment, Haryana, vide his letter No. Sports-DA-VII-79 15598, dated 8-11-79 is yet to be considered by the Committee.
9	11	20	Reply received from the Director, Sports Depart- ment, Haryana, vide his letter No. Sports-DA-VII-7 15598, dated 8-11-79 is yet to be considered by the Committee.
D	12	21	Reply received from the Director, Sports Depart- ment, Haryana vide his letter No. Sports-DA-VII-79/

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			15598, dated 8-11-79 is yet to be considered by the Committee.
11	12	22	Reply received from the Director, Spois Depert- mer.t, Haryana, vide his letter No. Sports-DA-VII/79/ 15598, dated 8-11-79 is yet to be considered by the Committee.
12	13	23	Reply received from the Director, Sports Depart- ment, Haryana vide his letter No. Sports-DA-VII-79/ 15598, dated 8-11-79 is yet to be considered by the Committee.
13	13	24	Reply received from the Director, Sports Department, Haryana, vide his letter No. Sports-DA-VII-79/ 15598, dated 8-11-79 is yet to be considered by the Committee.
14	16	25	Reply received from the Director, Sports depart- ment, Haryana vide his letter No Sports-DA-VII/79/ 15598, dated 8-11-79 is yet to be considered by the Committee.
			DAIRY DEVELOPMENT DEPARTMENT (1977-78)
ĩ	4	12	Reply received from the Comm ssioner and Secretary to Government, Haryana, Finance depart ment vide his memo No $9-8-79/4B\&$, da ed dated 28-11-79 is yet to be considered by the Committee.
2	6	13	Reply received from the Commissioner and Secretary to Government, Haryana, Finanee de- partment vide his memo No 9/8/79 4Bffl, dt ted 28-11-9 is yet to be considered by the Commit ee
3	6	14	Reply received from the Commissioner and Secretary to Government, Haryana, Finance De- partment vide his memo No. 9/8/79-4B&C, dated 28-11-79 is yet to be considered by the Committee
4	7	15	Reply received from the Commissioner and Secretary to Government, Haryana, Finance De- partment vide his memo No 9/8/79 -4B&C, dated 28-11-79 is yet to be considered by the Committee.
4	7	16	Reply received from the Commissioner and Secretary to Government, Haryana, Finance de partment vide his memo No $9/8/79.4G\&$ dated x8-11-79 isfyet to be considered by the Committee.
5	7	17	Reply received from the Commissioner and Secretary to Government, Harvana Finance De- partment vide his memo No $9/8/19-4G\&$, dated 28-11-79 is yet to be considered by the Committee.
6	8	18	Reply received from the Commissioner and Secretary to Government, Haryana, Finance De- partment vide his memo No. 9/8/79-4B&C, dated 28-11-79 is yet to be considered by the Committee
7	8	19	Reply received from the Commissioner and Secretary to Government, Harynna, Finance De-

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	مع 		partment vide his memo No. f9r8r79-4B&C, dated 28-11-79 is yet to be considered by the Committee.
8	9	20	Reply received from the Commissioner and Secretary to Government, Haryana, Finance De- partment vide his memo No. $9/8/79-4B\&C$, dated 28-11-79 is yet to be considered by the Committee.
9.	10	21	Reply received from the Commissioner and Secretary to Government, Haryana, Finance De- partment vide his memo No. 9/8/79-4Bffl, dated 28-11-79 is yet to be considered by the Committee.
			EXCISE AND TAXATION DEPARTMENT (1978-79)
2	5	9	The Committe recommend that posts of Excise and Taxation Officers may be abolished with imme- diate effect. The Committee further recommend that these minor duties may feither be assigned to the Joint Excise and Taxation Commissioners or Deputy Excise and Taxation Commissioners.
3	б	10	The Committee recommend to the Govt that the duties assigned to the Deputy Excise & Taxa- tion Commissioner (Statistical) H.Q. may be dis- tributed amongst the remaining Deputy Excise & Taxation Commissioners and these posts may be abolished with immediate effect and the Committee may be informed accordingly.
4	6	11	The Committee recommend that suitable steps be taken to ensure that Arnual Administration Report of the Department is brought out within the shortest possible time after the elose of the year to which it relates, otherwise it loses its purpose and significance for which it was prepared
. 5	7	12	The Committee recommend to the Govt. that all officers at H.Q. as well as the district level who are entitled to use the Govt. transport may be provided diesel jeeps instead of cars and petrol jeeps. The Commissioner, however, may be allowed to. use the car being the Head of the Department. The fleet of cars may be surrendered to the Govt immediately and the Committee may be informed about the steps taken by the Department in this respect.
6	7	13	The Committee strongly recommend to the Govt. that in future no new licence should be given to any proprieter of private restaurant/hotel in the State. Not only this, the Committee also recommend that the licences issued to these proprieters of res- taurant/hotel may not be renewed in future, keep- ing in view the public nuisance and prohibition pol cy of the ovt.
7	8	14	The Committee strongly recommend to the Govt. the names of those officers who advised the Govt. to enhance show/tax-entertainment duty may be sent to the Committee for its information and recommending a suitable action against these officers. The Committee further recommend to the Govt.

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			that incompetent officers who caused loss to the State may not be posted in the department like Excise and Taxation Department which gives a handsome revenue to the State.
8	9	15	The Committee in the strongest possible words recommend to the Govt. that the Excise and Taxa- tion Commissioner should check the work of En- forcement Officer monthly with a view to weed out this evil of illicit distillation from the State com- pletely
9	12	16	The Committee recommend that as far as possible exemption to films from entertainment Tax should be discouraged in future. If at all the Govt thinks that the theme of a particular films is for the promo- tion of the peace international good-will and patrio- tic, Producers and Directors of such films may be encouraged by giving them special award by the Government.
10	17	17	The Committee recommend to the Government that the policy of lottery system may be abondoned and the auction system may be adopted by the Government and the Committee may be informed accordingly.
11	18	18	The Committee recommend that the depart- ment should carry out a survey of such public places in the State where the wine shops have been opened near the religious, educational cultural and other important public places which cause a great nuisance and rowdyism to the public at large and the licences of those persons who are owning the wine shops at these places may either be)cancelled or the venue may be shifted to some other places according to provisions contained in the Act/instruc- tions of the department.
12	18	19	The Committee recommend that the vigorous efforts should be carriedout by the officers of the department and to be more vigilant and alert and leave no loop hole in the present system of assess- ment and recoveries which comes to their notice.
13	20	20	The Committee is constrained to observe about the total number of appeals against the orders of the Deputy Excise and Taxation Commissioner as on 30-6-78. These appeals are far too many and the Committee recommend to the Government that the appeal may be decided on merits at the earliest and the Committee may be informed accordingly.
14	21	21	The Committee recommend that a Police Officer or a Senior Department Officer may be appointed as Chief Enforcement Officer in the department and the steps taken by the Government in this respect may be sent to the Committee
15	23	22	The Committee recommend that a minimum period of two to three years may be specified dur- ing which an Officer of the department is required to work in one district and is not transferred to

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			another district unless it becomes absolutely neces- sry in the public interest, to transfer him earlier than the prescribed time.
16	23	23	The Committee recommend to the Govt. that Research Cell created by the department is absolu- tely a white elephant and these posts may be abolish- ed with immediate effect as a token of economy and the Committee may be informed accordingly.
17	24	24	The Committee recommend to the Government that quarterly progress report of this Legal Cell may be asked by the Government with a view of streamlining this cell properly.
18	25	25	The Committee observe that relevent Acts of the department may be amended accordingly to bring such type of anti social elements within the purview of the relevant Acts with a view to take suitable action against them. Such type of anti social elements are playing havoc with the lives of innocent people of the State from time to time.
19	25	26	The Committee recommend to the Government that frequent checking raids may be carried out by the staff of the department to check the plying of private matador vehicles as unauthorised taxies in the State.

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